



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/2460/2024 CAVT. NO.034620/24,N AT 10:30 A.M.	THE UNION OF INDIA AND 4 ORS. Versus KUNDAN KUMAR	MR H GUPTA (C.G.C.)	MR M CHANDA (FOR CAVEATOR) MR S NATH (FOR CAVEATOR) MS R MEDHI (FOR CAVEATOR)
- FOR ORDERS -			
2 Cont.Cas(C)/1/2023	SAURABH SHARMA Versus SHRI AJAY TIWARI AND 2 ORS	MR. A SARMA	MR. D NATH (R-1,2) MS. M DEVI (R-1,2) MR P NAYAK (R-3) MS PADMINI BARUA (R-3)
3 I.A.(Civil)/1723/2023 in WA/160/2019	ON THE DEATH OF APPELLANT NO. 2 DEEPANKAR DEKA Versus THE STATE OF ASSAM AND ORS.	MR S SARMA MR. J DEKA MR. T K BHUYAN	GA, ASSAM MR. N N JHA MS M SAHOO SC, REVENUE
WITH WA/160/2019	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 Versus THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
4 WA/10/2024	STATE OF ASSAM AND 3 ORS. Versus ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
5 WA/248/2024	THE UNION OF INDIA AND ORS. Versus MANUJ PAIT AND 152 ORS.	MR. H GUPTA	GA, ASSAM MR J C GAUR (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144) MR. N DAS, GA, ASSAM (R- 151,152,153) MR D SAIKIA (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144)

6	WA/285/2024	M/S RAMA K GUPTA AND COMPANY Versus THE PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR G N SAHEWALLA (R-3) SC, P AND R.D. MR M SAHEWALLA(R-3) MR H K SARMA(R-3) MS K BHATTACHARYYA(R-3) MS K SARMA(R-3)
7	Cont.Cas(C)/343/2024	ALAKA KALITA Versus SRI NARAYAN KONWAR AND ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHAN	MR. R MAZUMDAR
8	I.A.(Civil)/882/2024 in WA/1610/2024	UNION OF INDIA AND ORS Versus SH. ZUITHANGA AND ORS	MR. S C KEYAL	MR. P D NAIR(R-1 TO 12) MR G ALAM (R-1 TO 12) MR. H ROHMAN(R-1 TO 12) DY.S.G.I. GA, MIZORAM
	WITH WA/1610/2024 (Filing Number)	The Union Of India And2 Ors Versus Sh Zuithanga E	SUBHASH CHANDRA KEYAL	
9	I.A.(Civil)/1751/2024 in WA/5112/2024	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. SURAJIT DUTTA (R-7) MS. I DAS (R-7) DY.S.G.I.
	WITH WA/5112/2024 (Filing Number)	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS H	MS. PADMINI BARUA	
10	I.A.(Civil)/2076/2024 in WA/7613/2024	SARADA KR. HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	MR. I H SAIKIA (r-5) MR. B BORAH (r-5) MR. K KALITA (r-5) MR K KASHYAB (r-5) MS L HMAR (r-5) SC, SEC. EDU.
	WITH WA/7613/2024 (Filing Number)	SARADA KR HALOI Versus THE STATE OF ASSAM AND 4 ORS B	MR. M KHAN	
	WITH I.A.(Civil)/7614/2024 (Filing Number)	SARADA KR HALOI Versus THE STATE OF ASSAM AND 4 ORS B	MR. M KHAN	
11	I.A.(Civil)/2372/2024 in WA/15948/2023	KAMAL KUMARI DEORI AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, NHAI SC, C.G.C. SC, PWD
	WITH WA/15948/2023 (Filing Number)	KAMAL KUMARI DEORI AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS (B)	MS. S T BOKTH	
12	I.A.(Civil)/2699/2024 in WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus PRINCIPAL ACCOUNTANT GENERAL AUDIT A	MR. P MAHANTA V KHAKHALARY	SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE

13	WITH PIL/74/2023	DHANU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MR. K P PATHAK MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3) MR BHARGAV DAS
14	I.A.(Civil)/3131/2024 in WA/10377/2024	ABDUL MALEK AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH WA/10377/2024 (Filing Number)	ABDUL MALEK AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS E	MR. N BORAH	
15	I.A.(Civil)/3478/2024 in WA/12126/2024	THE STATE OF ASSAM AND ORS Versus RAJ SOBHAN GOSWAMI	MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MR. S DUTTA	MRS N GOSWAMI MR B KAUSHIK MR. S HAZARIKA K BHARALI
	WITH WA/12126/2024 (Filing Number)	THE STATE OF ASSAM Versus RAJ SOBHAN GOSWAMI	SATYAJIT DUTTA	
16	I.A.(Civil)/3637/2024 in WA/13047/2024	THE STATE OF ASSAM AND 3 ORS Versus BALEN ROY MEDHI AND ANR	MR. D NATH SR. GA, ASSAM	
	WITH WA/13047/2024 (Filing Number)	THE STATE OF ASSAM Versus BALEN ROY MEDHI	DIPANKAR NATH	
17	I.A.(Civil)/3661/2024 in WA/12028/2024	JAHANARA BEGOM Versus THE STATE OF ASSAM AND 2 ORS	MR. S P CHOUDHURY DR K PANDAV MR. S. J. SARKAR	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH WA/12028/2024 (Filing Number)	JAHANARA BEGOM Versus THE STATE OF ASSAM AND 2 ORS	MR. S. J. SARKAR	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
18	WA/349/2024	M/S NOVO COMPUTING Versus THE STATE OF ASSAM AND ANR	MR K KHANNA MS M DAS	GA, ASSAM
19	WA/391/2024	BIREN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MS. S T BOKTH MS D ANGANA	SC, AG (A AND E) SC, FINANCE
20	WA/407/2024	BIPOB CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K K DEY MR V K BAROOAH	SC, SEC. EDU. SC, ASSAM UNIVERSITY
21	WP(C)/2672/2024	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU.
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
22	PIL/72/2024	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	SC, P AND R.D. GA, ASSAM SC, APDCL DY.S.G.I.
23	PIL/73/2024	NAGARJHAR NAU JUWAN CLUB AND LIBRARY AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE	GA, ASSAM SC, SEC. EDU. SC, PWD
24	WP(C)/6324/2024	RAJIB ROBIDAS Versus THE UNION OF INDIA AND 2 ORS	MR. B K DAS MR H P GUWALA	DY.S.G.I.

25	WP(C)/6355/2024	NARAYAN KONWAR AND ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MR U GHOSH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
26	WP(C)/7498/2022	GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
27	WA/135/2024	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
28	WA/223/2024	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD NAD 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MS. L DAS (R-1,2,3,4) MR. M P SARMA (R-1,2,3,4)(R-1,2,3,4) MR A CHAKRABORTY (R-1,2,3,4)
29	WITH WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
	WITH I.A.(Civil)/338/2024 in WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS	
30	WP(C)/3227/2024 FIXED	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
31	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
32	WP(C)/3842/2023	GS 178626Y, WELDER TRIBHUWAN KUMAR SINGH AND 16 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A CHAKRABORTY MS D MAHANTA	MR. D C BORAH (R-1 to 6) DY.S.G.I.
33	WP(C)/7408/2023	SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
34	PIL/7/2024	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
35	WP(C)/4821/2024 FIXED	NORTH EASTERN TEA ASSOCIATION Versus THE UNION OF INDIA AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA	DY.S.G.I.
HEARING				
36	WA/318/2019 CAVT. NO.0861/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR

37	WITH WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
38	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. R K D CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
39	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
40	WP(C)/1939/2019 CAVT. NO.0179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. M SHARMA (r-1 to 4) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) MS. S YASMIN (r-1 to 4) FOR CAVEATOR
41	WA/199/2023	TAMIZUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,2nd December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/654/2024	MUKUL KUMAR DEKA Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB	
2	Cont.Cas(C)/657/2024	MINA GOSWAMI Versus NARAYAN KONWAR AND 2 ORS.	MR. P J SAIKIA MS D DUTTA B SHARMA	
3	Cont.Cas(C)/658/2024	SALEHA BEGUM LASKAR Versus NARAYAN KONWAR, IAS AND 2 ORS.	MR F U BARBHUIYA MS S DAS	
4	WP(C)/4609/2024	BIPUL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. D K DAS MS P K DARJEE	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
5	WP(C)/5605/2024 CAVT. NO.10612/024, FIXED	MAMUN IKRAMUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR
6	WP(C)/5743/2024 FIXED	BEDA KANTA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE DEPTT.
7	WP(C)/5827/2024 FIXED	MD. SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. SC, FINANCE DEPTT.
8	WP(C)/5885/2024 FIXED	DEWAN ABDUS SATTER Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	GA, ASSAM SC, SEC. EDU.
9	WP(C)/5934/2024 FIXED	GANESH CHANDRA WARY Versus THE STATE OF ASSAM AND 5 ORS	MS B BHUYAN MS. N CHOUDHURY MS B BORA	SC, HIGHER EDU SC, AG (A AND E) SC, AG (A AND E) MR. P D NAIR (R-3,4)
10	WP(C)/6091/2024 FIXED	DINESH PURAN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
11	WP(C)/6326/2024	RUPOK GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM

12	WP(C)/6335/2024	LIMPI TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MR A DEY MR. J K ROY	SC, HIGHER EDU
13	WP(C)/6337/2024	MD. SAHAR UDDIN SODIAL Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
14	WP(C)/6351/2024	SURAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. N DEKA MR. M GOGOI MR. S BANIKYA	SC, HIGHER EDU
15	WP(C)/6352/2024	KANCHAN NARZARY Versus THE STATE OF ASSAM AND 9 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
16	WP(C)/6358/2024 B/O	PINTU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA J DAS	SC, ELEM. EDU GA, ASSAM SC, SSA
17	WP(C)/6368/2024	MD. NUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
ADMISSION				
18	WP(C)/1163/2021	NILENDU ROY Versus THE STATE OF ASSAM AND 7 ORS	MRS. S ROY MS. I DAS	SC, ELEM. EDU GA, ASSAM MR. R A CHOUDHURY (R-7 & 8) MR. R A MAZUMDER (R-7 & 8)
19	WP(C)/5699/2022 FIXED	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
20	WP(C)/8147/2022 FIXED	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
21	WP(C)/711/2023	RAKHAL CHAKLADER AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R GOSWAMI DR. N BAROOAH MR. H KALITA MR. H KALITA MS S DAS MS. U BHATTACHARYYA	MR A R BHUYAN (R5) MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) MRS. J BEGUM (R5) SC, SEC. EDU. SC, FINANCE
22	WP(C)/2882/2023	BINOD CH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
23	WP(C)/5905/2023 IN WP(C)/1949/ 2020 (D/O)	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU MR. S DUTTA (r-4) SC, SCERT, ASSAM MR P CHOUDHURY (r-4) MR. P SENGUPTA (r-4) MS P SAIKIA (r-4)
WITH				
I.A.(Civil)/1213/2024 in WP(C)/5905/2023		TAPAN KUMAR SARMA Versus HEMANTA KUMAR TAMULY AND 3 ORS	MR. P SENGUPTA MR. P SENGUPTA	SC, ELEM. EDU SC, SCERT, ASSAM MS D BORGHAIN
24	WP(C)/1944/2024 FIXED	PUNYA PRABHA DEURI Versus THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
25	WP(C)/2000/2024 FIXED	MOFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR J. E. SARKAR	SC, ELEM. EDU GA, ASSAM
26	WP(C)/2090/2024	TAPASH KUMAR SARMA AND 38 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	SC, AG (A AND E) MR B DEURI, GA, ASSAM SC, SEC. EDU. SC, FINANCE

27	WP(C)/5125/2024 FIXED	DIPA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU SC, SSA
28	WP(C)/5136/2024 B/O	SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	SC, SEC. EDU.
29	WP(C)/5523/2024 FIXED	JADU BORUAH AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
30	WP(C)/5526/2024 FIXED	BIDHAN SAIKIA AND 30 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
31	WP(C)/5528/2024 FIXED	PABITRA BORA AND 175 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
32	WP(C)/5529/2024 FIXED	NASHIR UDDIN AHMED AND 28 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
33	WP(C)/5530/2024 FIXED	TAJNUR ALI AND 77 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, BTC SC, FINANCE
34	WP(C)/5531/2024 FIXED	SACHINDRA CHANDRA ROY AND 93 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
35	WP(C)/5533/2024 FIXED	RANU PROVA BORAH AND 37 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
36	WP(C)/5535/2024 FIXED	MAHBUBUR RAHMAN AND 49 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS MR J LOTH	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
37	WP(C)/5765/2024 FIXED	AMRIT JYOTI BORAH AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S DAS MR. T DEWAN MS. U NANDA MS. J GHOSH	SC, ELEM. EDU SC, FINANCE DEPTT.

ORDERS

38	Cont.Cas(C)/235/2017	PRADIP BORGOHAIN and ANR. Versus PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-2)(R-1) MR.B TALUKDAR(R-1) MS.K GOGOI(R-2) MR.A DEKAR-2
39	Cont.Cas(C)/261/2017	NIBEDITA BURAGOHAIN and ANR. Versus PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(Sr.Adv.)(R-1)(R-2) MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.S RASUL R-1
40	Cont.Cas(C)/299/2017	IRANI GOGOI Versus PRITAM SAIKIA and ANR.	MR.R M DEKA MR.M DAS	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.M R LASKAR(R-1) MS.N PHUKAN(R-1) MR.A DEKAR-2

41	Cont.Cas(C)/427/2017	PHULESWARI DOLEY Versus PREETAM SAIKIA and ANR.	MR.N BORAH MR.H MAZUMDER	MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-1) MSA PHUKANR-1 MR.A DEKA(R-2)
42	WP(C)/5592/2017 FIXED	ABHIJIT KUMAR ROY @ ABHIJIT ROY Versus THE STATE OF ASSAM and 9 ORS.	MRS. M D CHOWDHURY MR. A K PAUL MR. S SINHA MR. M DASGUPTA PETITIONER IN PERSON	GA, ASSAM MR. S SARMA MR. S P BHATTACHARJEE (SC, ELEMENTARY EDUCATION) SC, N C T E SC, AHSEC SC, SSA
43	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
	WITH			
44	Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
45	Review.Pet./208/2024 CAVT. NO.08362/024, IN WP(C)/388/2024 (D/O)	THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS	MR. D SAIKIA MR. D P BORAH	SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR
46	Cont.Cas(C)/400/2024 FIXED	JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	
47	Cont.Cas(C)/455/2024 FIXED	SHAH ALAM BARBHUIYA Versus SMTI SURANJANA SENAPATI	MR F U BARBHUIYA MS S DAS	
48	I.A.(Civil)/3466/2024 B/O, IN WP (C)/ 3626/2024 (D/O) in WP(C)/3626/2024	ANJALI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MD. A HASSAN	SC, ELEM. EDU SC, AG (A AND E) MR B DEURI, GA, ASSAM SC, FINANCE
49	WP(C)/4769/2024 FIXED	KANSHAI MUSHAHARY AND 15 ORS Versus THE STATE OF ASSAM AND 512 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS M.CHAKRABORTY	SC, BTC SC, EDU
	WITH			
50	WP(C)/5163/2024	SANJIT ARYA Versus BODOLAND TERRITORIAL COUNCIL AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, BTC
51	WP(C)/5883/2024 FIXED	RANUMA AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
	WITH			
52	WP(C)/5957/2024	MD. AFZAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
	WITH			
53	WP(C)/6107/2024	ABDUR RAHIM Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
54	WP(C)/5931/2024 FIXED	PHANI RAM KUMAR AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
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16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3565/2024 FIXED	KAJI SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MISS. R R KAKATI MR H A AHMED	PP, ASSAM
WITH				
2	Bail Appln./3549/2024	HASAN ALI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MISS. R R KAKATI MR H A AHMED	PP, ASSAM
3	Bail Appln./3572/2024 FIXED	MD SAHJAMAL HAQUE AND ANR Versus THE STATE OF ASSAM,	MR KUTUB ALI DR. D J DEKA	PP, ASSAM
4	Bail Appln./3652/2024	NUR ALOM @ NUR ALOM SHEIKH Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
5	Bail Appln./3661/2024	MOKSHEDUR RAHMAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH MR. M SHARMAH B. D. KAKATI	PP, ASSAM
6	Bail Appln./3663/2024	JOY MODAK @ JAY MODAK Versus CENTRAL BUREAU OF INVESTIGATION	SADHAN KALITA MR. A GANGULY MR T CHHETRI GUNJAN DAS	SC, CBI
MOTION				
7	AB/3129/2024	SRI MOHAMMAD SALIM @ MD SALIM KHAN @ MD SALIM Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
8	AB/3131/2024	FAKARUDDIN MONDAL Versus THE STATE OF ASSAM AND ANR.	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
9	AB/3136/2024	MINA RAM GOGO Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
10	AB/3137/2024	MUKSAD ALI @ MOKSED ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
11	AB/3138/2024	ECHAK ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM

12	AB/3140/2024	BADHRUDH JAMAN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
13	AB/3143/2024	HIMANGSHU BAISHYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
14	AB/3145/2024	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
15	AB/3147/2024	ANSARUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
16	AB/3151/2024	NEWMOON ROY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./2914/2023 WITH SCANNED CASE RECORDS, WITH OFFICE NOTE, FIXED	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
18	Bail Appln./2292/2024 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	PP, ASSAM
19	Bail Appln./2532/2024 WITH SCANNED LCR, FIXED	HASSAN ALI Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
20	Bail Appln./2910/2024 WITH SCANNED LCR, FIXED	MOKTADUL RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. A A SIKDAR MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
21	Bail Appln./3313/2024 WITH SCANNED LCR, FIXED	PRANJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	MR B P BORAH(R-2) MR P J DUTTA(R-2) MR. A KHANDAKAR (R-2) PP, ASSAM
WITH				
22	Bail Appln./3309/2024	JAYANTA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	MR P J DUTTA (R-2) MR. A KHANDAKAR (R-2) PP, ASSAM
WITH				
23	Bail Appln./3315/2024	JHIJIT BHARALI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR P J DUTTA(R-2) MR. A KHANDAKAR (R-2) PP, ASSAM
24	Bail Appln./3339/2024 FIXED	ARIFUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
25	Bail Appln./3408/2024 FIXED.	JITEN PAUL AND ANR Versus THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI	PP, ASSAM
26	Bail Appln./3433/2024 FIXED	CHIRANJIB SARKAR Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
27	Bail Appln./3459/2024 FIXED	DIGANTA CHETIA AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
28	Bail Appln./3503/2024 FIXED	DILIP SAIKIA Versus THE STATE OF ASSAM	MR. J A AHMED MR L HUSSAIN	PP, ASSAM
29	Bail Appln./3514/2024 FIXED	JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

30	Bail Appln./3527/2024 FIXED	RAHUL HAZARIKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
31	Bail Appln./3528/2024 FIXED	MD ANOWAR KHAN Versus THE STATE OF ASSAM	MR H SARMA MR. U K GOSWAMI	PP, ASSAM
32	Bail Appln./3577/2024 FIXED	NUR UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	PP, ASSAM
BAIL HEARING				
33	AB/3993/2023 WITH OFFICE NOTE, FIXED	TOUHID ZAMAN LASKAR @ TAUHID LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
34	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
35	AB/1445/2024 FIXED	HITESH DEKA @ HITESWAR DEKA AND ANR Versus STATE OF ASSAM	MR J BORAH MR N PATIRI MS B LASKAR	PP, ASSAM
36	AB/1761/2024 FIXED	SWAPAN KR. BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
37	AB/2064/2024 FIXED	MD NAKIBUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	
38	AB/2251/2024 FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
39	AB/2330/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	AMDADUL HOQUE @ ANZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR N KALITA (R-2) PP, ASSAM
40	AB/2331/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	PP, ASSAM
41	AB/2399/2024 FIXED	DR PRANJAL DEKA AND ANR Versus THE STATE OF ASSAM	M PATHAK MS. A BARMAN MR. T ALI	PP, ASSAM
42	AB/2538/2024 FIXED	ASHAR ALI SHEIKH @ ASHAR ALI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
43	AB/2566/2024 WITH SCANNED COPY OF CASE DIARY, FIXED	ISOB ALI Versus THE STATE OF ASSAM	MR B BORA MR A B DUTTA	PP, ASSAM
44	AB/2567/2024 WITH OFFICE NOTE, WITH SCANNED CASE RECORD, FIXED	AFSAR ALI SHEIKH Versus THE STATE OF ASSAM AND 2 ORS	MR. R I MONDAL MR M KHAN	MR A ALIM SK (R-3) PP, ASSAM
45	AB/2778/2024 FIXED	MANTU DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM

46	AB/2815/2024 FIXED	SHRI RAM KISHAN GATTANI Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. A K SAHEWALLA MR M SAHEWALLA MR H K SARMA	MR B D DAS (INFORMANT) MR H K SARMA(INFORMANT) MR. D THAOSEN(INFORMANT) MR J LOTHAN PP, ASSAM
47	AB/2818/2024 FIXED	MOHIR UDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM
48	AB/2873/2024 WITH OFFICE NOTE, FIXED	EAKUB ALI @ EYAKUB ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR MR. A ROHMAN	MS M DAS (R-2) PP, ASSAM
49	AB/2969/2024 FIXED	SALAM AHMED@ ASHIQUE AHMED Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	PP, ASSAM
50	AB/2987/2024 FIXED	ROBIUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
51	AB/3005/2024 WITH SCANNED COPY OF CASE RECORD ALONG WITH CASE DIARY, WITH OFFICE NOTE, FIXED	AKLIMA KHATUN @ AKLIMA BIBI @ ALIMA BIBI AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
52	AB/3017/2024 WITH OFFICE NOTE, FIXED	SIRAJUL ALI Versus THE STATE OF ASSAM AND ANR	MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
53	AB/3039/2024 WITH OFFICE NOTE, FIXED	ABDUL LATIF SK Versus CENTRAL BUREAU OF INVESTIGATION	MR. S ISLAM MR A HAWARI	SC, CBI
ORDERS				
54	W.P.(CrI.)/37/2024 FIXED.	SURONJAN MANDAL Versus THE STATE OF ASSAM AND 6 ORS.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	GA, ASSAM
55	I.A.(CrI.)/665/2024 IN AB/3239/2019 (D/O), FIXED in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024

18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday,2nd December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/4882/2016 AT 10:30 AM	M/S SOUTH ASSAM ROADWAYS LIMITED FLEET OWNER Versus THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR P CHOUDHURY MR.R THAKURIA MS B GOSWAMI MR.L P SHARMA	GA, ASSAM MS.M TALUKDARR-2 MR.S SAHU(R-2)
MOTION				
2	WP(C)/5416/2024 PART-HEARD, FIXED	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
3	WITH WP(C)/4728/2024	NIRMAL KONOWAR Versus STATE OF ASSAM AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
4	WITH WP(C)/5417/2024	NIZAMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
5	WITH WP(C)/5420/2024	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
6	WITH WP(C)/5423/2024	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
7	WITH WP(C)/5424/2024	PARVEZ AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
8	WITH WP(C)/5427/2024	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
9	WITH WP(C)/5447/2024	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

10	WITH WP(C)/5471/2024	SUMAN SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
11	WITH WP(C)/5486/2024	SATYA PRASAD DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
12	WITH WP(C)/5496/2024	SABIKUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
13	WITH WP(C)/5502/2024	JAMALUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
14	WITH WP(C)/5512/2024	SHEKANDAR BADSHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
15	WITH WP(C)/5516/2024	SURHAB ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
16	WITH WP(C)/5518/2024	MD. AMDADUL Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. SC, P AND R.D. GA, ASSAM SC, GAD SC, GAD SC, WATER RESOURCE
17	WITH WP(C)/5525/2024	MUNIN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
18	WITH WP(C)/5542/2024	SHOHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
19	WITH WP(C)/5545/2024	ASHIQU L ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
20	WITH WP(C)/5549/2024	BIKASH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
21	WITH WP(C)/5632/2024	ASFIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
22	WITH WP(C)/5650/2024	SADIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
23	WITH WP(C)/5652/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

24	WITH WP(C)/5653/2024	IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
25	WITH WP(C)/5655/2024	AMDADUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
26	WITH WP(C)/5663/2024	KHALED AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
27	WITH WP(C)/5670/2024	REAJUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
28	WITH WP(C)/5672/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
29	WITH WP(C)/5674/2024	SAHA ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
30	WITH WP(C)/5702/2024	RAJIBUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
31	WITH WP(C)/5705/2024	EMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
32	WITH WP(C)/5708/2024	GULAP HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
33	WITH WP(C)/5730/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
34	WITH WP(C)/5731/2024	RUSHEDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
35	WITH WP(C)/5733/2024	BULBUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
36	WITH WP(C)/5735/2024	FARUQUE AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
37	WITH WP(C)/5737/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
38	WITH WP(C)/5738/2024	SANTOSH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
39	WITH WP(C)/5742/2024	FURKAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

40	WITH WP(C)/5790/2024	AZIZUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
41	WITH WP(C)/5794/2024	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
42	WITH WP(C)/5800/2024	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
43	WITH WP(C)/5805/2024	MD. ABDUL MAJID MULLAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
44	WITH WP(C)/5815/2024	NABA KANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
45	WITH WP(C)/5816/2024	MAHAMMAD ALI ZINNA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
46	WITH WP(C)/5820/2024	GULAP HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
47	WITH WP(C)/5822/2024	JALALUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
48	WITH WP(C)/5825/2024	TAFAZZUL ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
49	WITH WP(C)/5834/2024	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
50	WITH WP(C)/5836/2024	JYOTISH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
51	WITH WP(C)/5837/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
52	WITH WP(C)/5843/2024	SAJAN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
53	WITH WP(C)/5845/2024	MOTIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
54	WITH WP(C)/5889/2024	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
55	WITH WP(C)/5905/2024	ANTARA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

56	WITH WP(C)/5924/2024	ABDUL MALEK Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
57	Cont.Cas(C)/651/2024	EASTERN ENVO PROJECT Versus MONALISA GOSWAMI AND ANR	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	
58	Cont.Cas(C)/656/2024	SMTI. NEETA GHOSH Versus DIGANTA BARAH AND ANR	MR SAURADEEP DEY	
59	WP(C)/5522/2024	ROSHAN TERON Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. N K MURRY MS P TOKBIPI S DEB P HAJONG	GA, ASSAM SC, K A A C
60	WP(C)/6065/2024	ARUN HOLDER Versus THE STATE OF ASSAM AND 5 ORS	MR H K MAHANTA MR. R D BHUYAN	GA, ASSAM SC, FISHERY
61	WP(C)/6143/2024 FIXED	ANUPAM DAS CHOUDHURY Versus THE ASSAM DISTRIBUTION POWER COMPANY LIMITED (APDCL) AND 6 ORS	MR. A DHAR MD F FARIDI	SC, APDCL
62	WP(C)/6353/2024	ALL INDIA RAILWAY TRACKMAINTAINER UNION (AIRTU) AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR B ACHARYYA MS. M ACHARYYA	DY.S.G.I.
63	WP(C)/6354/2024	M/S EAST INDIA CONSTRUCTION Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	GA, ASSAM SC, PWD SC, FOREST
64	WP(C)/6357/2024	MD. NURUL ISLAM MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	SC, IRRIGATION SC, FINANCE DEPTT.
65	WP(C)/6363/2024	PRAVEEN KUMAR GUPTA Versus STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, FINANCE DEPTT. SC, IRRIGATION
66	WP(C)/6369/2024	GAGAN MAZUMDAR AND 25 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY N AHMED MR D DAS MR. A GOSWAMI MR B P SARMAH B SAHA S J KALITA	SC, HEALTH
67	WP(C)/6370/2024	ARUP KUMAR MAULIK AND 22 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS (B)	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	SC, HEALTH
68	WP(C)/6371/2024	GOPI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SC, FOREST
69	WP(C)/6372/2024	JYOTISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM
70	WP(C)/6375/2024	SUNNIT BREWERIES PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	R SARMAH MR J BORAH MR. K KAKOTI MS M KAKOTY	GA, ASSAM
71	WP(C)/6377/2024	JYOTISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM

72	WP(C)/6379/2024	MVVS PKR JV RAMENDRA KUTHI Versus THE UNION OF INDIA AND 5 ORS	MR B D DAS MR. R MAJUMDAR MRS R DEKA MS. J GHOSH	DY.S.G.I.
ADMISSION				
73	WP(C)/5277/2019	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR D C NATH	SC, P H E
74	WP(C)/379/2020 WITH AFFIDAVIT FILE	MRIDUL KUMAR LASHKAR AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR. A K DAS MR R SINGHA MR. M P SARMA MR. M J GOGOI	MR M BAJAJ MR. J PATOWARY MR. N H LASKAR SC. AGRICULTURE
75	WP(C)/1052/2020	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK A N HUSSAIN	GA, ASSAM MR S KHOUND FOR CAVEATOR
76	WP(C)/5296/2020 WITH OFFICE NOTE	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, PNRD GA, ASSAM SC, FINANCE
WITH				
77	WP(C)/5211/2020 WITH LCR	HAMED ALI Versus THE UNION OF INDIA AND 7 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
78	WP(C)/5388/2020	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH	SC, PNRD MS. N GOGOI
WITH				
79	WP(C)/5453/2020	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MR. P S BHATTACHARYYA MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, PNRD
80	WP(C)/5356/2021 FIXED	MADHUKAR KARWA Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, APDCL
81	WP(C)/982/2023 FIXED	M/S UTPALA TRADERS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, P H E SC, K A A C
82	WP(C)/4299/2023 CAVT. NO.06932/023,	NO. 147 MANIPUR FISHERY CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS B DEVI MR S SARMAH	GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED MS. M D BORAH, FISHERY DEPARTMENT, (R1,2 & 4) MR K U AHMED MR. M ALOM FOR CAVEATOR
83	WP(C)/4516/2023	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE
84	WP(C)/5140/2023 CAVT. NO.09772/023,	EKRAMUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR J U AHMED MR. A H AHMED	SC, P AND R.D. MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN FOR CAVEATOR
85	WP(C)/5961/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
86	WP(C)/6246/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC

87	WP(C)/318/2024 FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE GA, ASSAM
88	WP(C)/4533/2024 FIXED	DWIPEN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MS. M B BARUAH MS. A DEVI MR. D K CHOMAL	
89	WP(C)/5043/2024	J N ASSOCIATES Versus THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LIMITED AND ANR	MR S MUKTAR MR. S RAHMAN	MR K L GUPTA (R-1,2)
ORDERS				
90	Cont.Cas(C)/27/2018	NURUL ISLAM Versus M.R.BODO	MR A R BHUYAN MR. M A I HUSSAIN	
91	Cont.Cas(C)/195/2018	MAHENDRA NATH MAHANTA AND 12 ORS. Versus SRI PREETOM SAIKIA AND ANR.	MR. S K GOSWAMI MR. A KALITA	
92	Cont.Cas(C)/208/2018	HAILAKANDI ZILLA PARISHAD AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	
93	Cont.Cas(C)/214/2018	SANTI SAHU Versus MAHENDRA MOHAN BORO AND 2 ORS.	MS. S B CHOUDHURY MR. S K DAS	
94	Cont.Cas(C)/246/2018	ANIL CHANDREA GARO @ ANIL GARO Versus VIRENDRA MITTAL	MR. A K SHARMA MR. J MAHILARY MR. N BHARADWAJ	MS M HAZARIKA MS. S KHOUND
95	WP(C)/2357/2018	SUNIL KUMAR CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S DASGUPTA MS. M DASGUPTA MS. A DEVI	SC, CO OP GA, ASSAM
96	WP(C)/2861/2018	DEEP DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 25 ORS.	MR. T J MAHANTA MR. A BHATTACHARYA MR. P P DUTTA	GA, ASSAM MR. S K GOSWAMI (R16 & R19) MR. P KATAKI (R9 & R10) MR. T DAS (R5, R12-R15, R21-26) MR. R K TALUKDAR (R18) MRS R BEGUM (R9 & R10) MR. R BORO (R18) SC, REVENUE MR. C M MAHANTA (R16 & R19) MS. S D SARMAH (R9 & R10) MS. A BARUA (R5, R12- R15, R21-26)
97	Cont.Cas(C)/402/2023 FIXED	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS Versus RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025

9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/118/2024	SONY NAYAK Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/119/2024	SUBIDHA MUNDA @ KUMAR MUNDA Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/120/2024	KRISHNA BANIA Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/121/2024	SAILESH BANIK DAS Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/125/2024	MD. JAMALUDDIN Versus THE STATE OF ASSAM		PP, ASSAM
6	Crl.A./395/2024	AJIT SINGH GOUR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
	WITH I.A.(Crl.)/1163/2024 in Crl.A./395/2024	AJIT SINGH GOUR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
7	Crl.A./397/2024	MUSLIM UDDIN @ MD MUSLEM UDDIN Versus THE STATE OF ASSAM ANR ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH I.A.(Crl.)/1165/2024 in Crl.A./397/2024	MUSLIM UDDIN @ MD MUSLEM UDDIN Versus THE STATE OF ASSAM ANR ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
ORDERS				
8	CRL.A(J)/1/2023 1 Y 11 M 26 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	SUMESWAR KARMAKAR Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM

9	CRL.A(J)/12/2023 3 Y 5 M 3 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	MD. GAFUR ALI @ TEPU ALI Versus THE STATE OF ASSAM	MR. N DEKA (AMICUS CURIAE)	PP, ASSAM
10	Crl.A./95/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR.	PP, ASSAM	MR H R A CHOUDHURY (R- 1,2) MR G CHOUDHURY (R-1,2) MRS. S ISLAM (R-1,2) PP, ASSAM
11	Crl.A./238/2023 2 Y 9 M 16 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2	MOHESWAR DEKA Versus THE STATE OF ASSAM	MR. S K DEORI MS. SOMILA MR. V A CHOWDHURY	PP, ASSAM
12	Crl.A./399/2023 10 Y 2 M 13 D :WITH LCR - 5 (FIVE) FILES, FIXED WITH I.A.(Crl.)/1201/2023 in Crl.A./399/2023	RANGLAL BHUMIJ Versus STATE OF ASSAM AND ANR.	MR U DAS MR. B CHAKRAVARTY MS. A LALA	MR. S UPADHAY (R-2) PP, ASSAM
13	I.A.(Crl.)/1282/2023 WITH LCR - 3 (THREE) FILES, FIXED in Crl.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH Crl.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
14	Crl.A./77/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	JAFOR ALI Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	MR. D P MANDAL (r-2) MR. L R MAZUMDER(R-2) MR. A ISLAM(R-2) MR E HUSSAIN(R-2) MR A.THAKURIA (r-2) PP, ASSAM
15	I.A.(Crl.)/96/2024 WITH OFFICE NOTE, LCR - 2 (TWO) FILES, B/O in Crl.A./29/2024 WITH Crl.A./29/2024	NITUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
		NITUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MS N HASSAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
16	Crl.A./190/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	KAMAL UDDIN MAZUMDAR AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MS. R D MOZUMDAR, AMICUS CURIAE MR S M T CHISTIE MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	MR. A KHAN MR. A KHAN MS. R S SADIAL MS. R S SADIAL MR. M R SODIAL(R-2) MR. N MAHAJAN MR. N MAHAJAN PP, ASSAM
	WITH I.A.(Crl.)/569/2024 in Crl.A./190/2024	KAMAL UDDIN MAZUMDAR AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S M T CHISTIE MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	MR. A KHAN MS. R S SADIAL MR. N MAHAJAN PP, ASSAM
17	I.A.(Crl.)/1024/2024 WITH LCR - 4 (FOUR) FILES, FIXED in Crl.A./406/2023 WITH Crl.A./406/2023	FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
		FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR.	MR. J BARMAN MR D J BORO	PP, ASSAM

18	WITH Crl.A./450/2023	RAJIB DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
	WITH I.A.(Crl.)/1188/2023 in Crl.A./450/2023	RAJIB DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
19	I.A.(Crl.)/1166/2024 in CRL.A(J)/10439/2024	PRADIP KONWAR @ KERKAN Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
	WITH CRL.A(J)/10439/2024 (Filing Number)	PRADIP KONWAR @ KERKAN Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	

HEARING

20	Crl.A./48/2018 WITH LCR - 6 (SIX) FILES, P.B. - 2	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
21	Crl.A./127/2019 WITH LCR - 4 (FOUR) FILES, P.B. - 2	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	PP, ASSAM
22	CRL.A(J)/102/2022 2 Y 6 M 1 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	NAIMAN DHAN Versus THE STATE OF ASSAM	MR. N DEKA (Amicus Curiae)	MR. A KHANIKAR (R-2) R L CHUTIA (R-2) MR B DEORI (R-2) PP, ASSAM
23	Crl.A./53/2024 WITH LCR - 2 (TWO) FILES, FIXED	N. PRIYO KUMAR SINGH @ KESHO MAITIE Versus THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7749/2018 FIXED, WITH LCR	DULAL RAY Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/8006/2018 FIXED, WITH LCR	ANA HUSSAIN @ ANA HOSEN Versus UNION OF INDIA AND 5 ORS.	MS. R DEKA MS J A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/5505/2020 WITH LCR	SUBAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/2733/2021 FIXED, WITH LCR	MD. HOBIBUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4707/2024 WITH LCR	RUP BHANU BEWA Versus THE UNION OF INDIA AND 4 ORS	MR. U PATHAK MR S DIFUSA MR. D J DAS MR N RAY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/4862/2024	HOZROT ALI @ HAZRAT ALI Versus THE UNION OF INDIA AND 9 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/5322/2024	SAMAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M AHMED MR A N IQBAL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/5519/2024	RINA BEGUM Versus THE UNION OF INDIA AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/5550/2024 B/O	SAIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

10	WP(C)/6321/2024	RADHA GOGOI HAZARIKA Versus THE STATE OF ASSAM AND 9 ORS.	MR. I CHOUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	GA, ASSAM
11	WP(C)/6323/2024	MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED MR. K H SAIKIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/6332/2024	JABEDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/6373/2024	AJGAR ALI @ AJGAR @ AJGAR AH Versus THE UNION OF INDIA AND 7 ORS	M M RAHMAN MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/6376/2024	HARI BISWAS Versus UNION OF INDIA AND 6 ORS	MR. S NATH MR S DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
15	WP(C)/3630/2017 B/O, WITH LCR	MOYEZUDDIN Versus THE UNION OF INDIA and 3 ORS.	MR.A T SARKAR MDK RAHMAN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/453/2021 WITH LCR	MUSST. CHAHAR BANU @ SAHAR BANU Versus THE UNION OF INDIA AND 4 ORS	MR. P SUNDI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/465/2021 WITH LCR	FUL KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/533/2021 WITH LCR	IMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/648/2021 WITH LCR	SURZYA BHANU @ SURIYA BHANU Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/779/2021 WITH LCR	AMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/1115/2021 WITH LCR	SOHITON BIBI @ SHAHITON BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/1286/2021 WITH LCR	MOINUDDIN SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR A KAKOTI MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WITH WP(C)/543/2021	MAHARUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/3871/2022 WITH LCR	ABDUL MOTLIB Versus THE UNION OF INDIA AND 6 ORS	MR. H R KHAN MR. M H SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

25	W.P.(CrI.)/1/2023	SMT. NENGVAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
26	WP(C)/1348/2023	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. N DEKA (AMICUS CURIAE)	GA, ASSAM
27	WP(C)/239/2024	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
28	WA/399/2024 WITH OFFICE NOTE	TAPA DEB TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, PWD
29	WP(C)/1862/2024 WITH LCR	SAIB ALI @ SAHEB ALI Versus THE UNION OF INDIA AND 5ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
30	WP(C)/3459/2024 WITH LCR	KHALILUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM MR. R K D CHOUDHURY, DSGI SC, ECI SC, F.T
31	WP(C)/4397/2024	KALYANI TUDU AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM
32	WP(C)/4626/2024 WITH LCR	RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3051/2024 in WP(C)/4626/2024	RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
33	WP(C)/5128/2024 WITH LCR	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
34	W.P.(CrI.)/28/2022	AMARDEEP SINGH @ SINGH AMARDEEP Versus MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
35	W.P.(CrI.)/13/2024	NANDA RANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	GA, ASSAM
36	W.P.(CrI.)/25/2024	ISHAN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA MR. P RAHMAN	GA, ASSAM MR. J BARMAN(R-4) MR D J BORO (R-4) DY.S.G.I.
37	I.A.(Civil)/1606/2024 B/O, IN WP(C)/7719/2019 (D/O) in WP(C)/7719/2019	BADSHA MONDAL, Versus THE UNION OF INDIA AND 7 ORS		
38	I.A.(Civil)/2163/2024 WITH LCR in WP(C)/4619/2017 WITH WP(C)/4619/2017	SOLIMUDDIN Versus THE UNION OF INDIA and 4 ORS.	MR F U BARBHUIYA	DY.S.G.I.
		SOLIMUDDIN Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.H MUBARAK MR.A MATIN	GA, ASSAM ASSTT.S.G.I.

39 [I.A.\(Civil\)/3084/2024](#)
in WP(C)/4223/2024

HATEM ALI @ HATEM MIAH
Versus
THE UNION OF INDIA AND 6 ORS.

MR. D P BORAH
MS. S BORO
MR B PAUL
P JHA

GA, ASSAM
DY.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

WITH

[WP\(C\)/4223/2024](#)
WITH LCR

HATEM ALI @ HATEM MIAH
Versus
THE UNION OF INDIA AND 6 ORS.

MR. D P BORAH
MS. S BORO
MR B PAUL
P JHA

GA, ASSAM
DY.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

40 [WP\(C\)/4662/2024](#)

ABDUL AWAL
Versus
THE STATE OF ASSAM AND 7 ORS

MR. A R BHUYAN
MR. Z KHALID
MS. A. BORAH
MR N A MAZARBHUIYA

GA, ASSAM

HEARING

41 [WP\(C\)/3624/2017](#)
B/O, WITH LCR

MOZIBAR RAHMAN
Versus
THE UNION OF INDIA and 3 ORS.

MR.A T SARKAR
MDK RAHMAN

GA, ASSAM
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4690/2024 BY SLIP	FATEMA KHATUN @ FATEMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH			
2	WP(C)/4692/2024	ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH			
3	WP(C)/4693/2024	AMBIYA KHATUN @ AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH			
4	WP(C)/5556/2024 BY SLIP	MD. SHAHJAMAL ALI @ SHAHJAMAL SK Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 02/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025

13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/419/2024	DURGAKINKAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, INDUSTRIES AND COMMERCE
WITH				
2	WP(C)/2066/2024	DURGAKINKAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 2 ORS	MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, INDUSTRIES AND COMMERCE
3	Cont.Cas(C)/530/2024	RINKU BORDOLOI AND 10 ORS. Versus MR. RAKESH KUMAR, IAS and Anr.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MR. H A TALUKDAR MS. U NANDA	
4	Cont.Cas(C)/644/2024	AFSAR HUSSAIN LASKAR Versus DR RAVI KOTA, IAS	MR. S ROY MR. M H LASKAR M. HOSSAIN	
5	Cont.Cas(C)/645/2024	DHIREN BHARALI AND ANR Versus J. B. EKKA AND 2 ORS.	MR C GOSWAMI	
6	Cont.Cas(C)/646/2024	SOURAV ATUL SAIKIA Versus DR. RAVI KOTA, IAS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
7	Cont.Cas(C)/647/2024	NURUL NAHAR BEGUM Versus DEBASISH GANGOPADHYAY AND 2 ORS	MR. A M S MAZUMDER	
8	Cont.Cas(C)/648/2024	SHORBHANU NESSA Versus PARTHA PORTIM NEOG, ACS AND ANR	MR. M ALI MR J. ISLAM	
9	Cont.Cas(C)/649/2024	ABDUL KUDDUS Versus MR ADITYA HAZARIKA AND ANR	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS A DAS MS. L WANGSA	
10	Cont.Cas(C)/652/2024	MOZIBUR RAHMAN BARBHUIYA Versus SMTI SURANJANA SENAPATI, ACS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	

11	Cont.Cas(C)/655/2024	NO 115330082 EX RT/GD MUSTAQUE AHMED Versus RAKESH AGRAWAL AND 2 ORS.	MR M J QUADIR MR. A K HANNAN	
12	WP(C)/6059/2024 B/O	HIMANSHU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
13	WP(C)/6084/2024 FIXED	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL
14	WP(C)/6322/2024	DILIP BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
15	WP(C)/6325/2024	MANIK DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
16	WP(C)/6327/2024	BIKASH CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.
17	WP(C)/6328/2024	CHABILAL KAMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
18	WP(C)/6331/2024 B/O	BUDDHA KATAKY Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, ELEM. EDU GA, ASSAM
19	WP(C)/6333/2024	NAZIBUR JAMAN Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	DY.S.G.I.
20	WP(C)/6334/2024	SURAJ KUMAR CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
21	WP(C)/6340/2024	MANASI BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
22	WP(C)/6341/2024	MD. ABDUL MAZID @ MD. A. MOZID Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
23	WP(C)/6360/2024	DIGANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
24	WP(C)/6362/2024	R AKESH PRASAD Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
25	WP(C)/6365/2024	BEHZAD ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	SC, AG (A AND E) GA, ASSAM SC, FINANCE
26	WP(C)/6378/2024	ON THE DEATH OF KHAGEN SARMA HIS LEGAL HEIR RITA SARMA AND 2 ORS Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. D CHOUDHURY MR J DAS MR. R K SARMA	SC, A G V B

ORDER (IMPLEADMENT OF PARTY)

27	I.A.(Civil)/3595/2024 in Cont.Cas(C)/286/2024	NUR HUSSAIN MOLLAH Versus SMTI KREETHI JALLI, IAS	MS A KHATUN	
	WITH Cont.Cas(C)/286/2024	NUR HUSSAIN MOLLAH Versus J. B. EKKA AND 2 ORS.	MR. M ISLAM MS A KHATUN	MR. K KONWAR(R-3) MS. N BORAH(R-3) MS. N BORAH(R-3) MR S DUTTA(R-3) MR S DUTTA(R-3)
28	I.A.(Civil)/3616/2024 in Cont.Cas(C)/134/2020	SUKANTA BHATTACHARJEE AND 13 ORS. Versus AJAY KUMAR BHALLA, IAS AND ORS	MS. S BORA MS. N CHAKRABORTY	
	WITH Cont.Cas(C)/134/2020	SUKANTA BHATTACHARJEE AND 13 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR. ADMISSION	MS. S BORA MS. N CHAKRABORTY	
29	WP(C)/6228/2015	SRI MANOJ BARUAH Versus THE UNION OF INDIA and 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. L HAZARIKA MS. A DAS MR. S BISWAS	MR. A K DUTTA (r-1 to 3) MR. S P CHOUDHURY (C.G.C., (R-1,2,3 & 4)) ASSTT. S.G.I.
30	WP(C)/2837/2017	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, BTC SC, HEALTH SC, FINANCE
31	WP(C)/268/2020	S/358609F WARRANT OFFICER/CIPHER MOIRUM HUSSAIN LASKAR AND 35 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA ASSTT.S.G.I.
32	WP(C)/4292/2021 FIXED	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
33	WP(C)/5794/2022 FIXED	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. R BORPUJARI MR. A PHUKAN, SC, GAD SC, FINANCE DEPTT.
34	WP(C)/1223/2023	BINDESWARI SINGH AND 11 ORS Versus FOOD COPORATION OF INDIA AND 8 ORS	MR A DASGUPTA MS B DAS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA SC, F C I
35	WP(C)/2240/2023	DEBASHIS ACHARJEE Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, WATER RESOURCE
	WITH WP(C)/2125/2023	DEBASHIS ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, AG SC, WATER RESOURCE
37	WP(C)/2347/2023	CT-GD DIGANTA KUMAR DAS (FORCE NO. 041654102) Versus THE UNION OF INDIA AND 3 ORS.	MR. R PHUKAN MR. R MAHANTA	MR. S S ROY DY.S.G.I.
38	WP(C)/2564/2023	RAJIB CH. BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR D BORAH, GOVERNMENT ADVOCATE, (R-4) SC, TRANSPORT
39	WP(C)/2631/2023	A.S.I. (U.B.) P. JOTINDRA SINGHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM

40	WP(C)/6367/2023	HRITU RAJ DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MR. S BISWAS MS D DEVI	GA, ASSAM SC, PWD
41	WP(C)/7031/2023	RANJIT KUMAR BORI Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM MR R DHAR (R-3) MR A CHAKRABORTY (R-1 & R-2) MR. P DEKA(R-4) MR. A CHETIA (R-4) MR A DAS(R-4) MS A KHETAWAT(R-4) SC, WPT AND BC MR. R HAQUE (R-4)
42	WP(C)/858/2024 FIXED	TASDIQUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, AG SC, HOUSING AND URBAN AFFAIRS SC, PWD
43	WP(C)/4599/2024	DHANJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MS. S MAHANTA MR. M MAHANTA MR. T K MISRA DIPTI CHAKRAVARTY	SC, PWD
44	WP(C)/5473/2024 FIXED	DHIREN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MS. P BHATTACHARYA(R-6) MR. A BORUA (R-6) MR T GOGOI(R-6) SC, P H E
45	WP(C)/5998/2024 FIXED	AMAL JYOTI DEBNATH AND 118 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE

ORDERS

46	Cont.Cas(C)/102/2022	CHANDRABABU DAS Versus SIDDHARTH SINGH AND 2 ORS.	MR. M C DAS MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. B GOGOI (r-2) MR. D UPAMANYA (r-2) MR A CHALIHA (r-2) MR M BHUYAN(r-2)
47	I.A.(Civil)/1004/2022 IN WP(C) 3947/19 (D/O) in WP(C)/3947/2019	JINA BORA SAIKIA @ RINA BORA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY	GA, ASSAM
48	Review.Pet./156/2024 IN WP(C)/5059/2017 (D/O), WP(C)/4958/2017 (D/O)	THE UNION OF INDIA and 6 ORS. Versus CHAMPAK SING RAY AND ORS	MRS. A GAYAN	GA, ASSAM SC, REVENUE
49	Review.Pet./189/2024 IN WP(C)/6033/2010 (D/O)	CO ORDINATION COMMITTEE OF PRIVATISATION MIS RULES VICTIMISED EMPLOYEES Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR H TALUKDAR MR. R SARMA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
50	I.A.(Civil)/3509/2024 in Review.Pet./13329/2024	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR MR A HOSSAIN	SC, SEC. EDU.
	WITH Review.Pet./13329/2024 (Filing Number)	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA	
51	I.A.(Civil)/3548/2024 IN WP(C) 5844/24 (D/O) in WP(C)/5844/2024	NO. 010025655 CT/GD SHRAWAN KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
52	I.A.(Civil)/3617/2024 IN CONT.CASE(C) 184/15 (D/O) in MC/80/2024	DR. KHABIRUDDIN AHMED Versus MANISH THAKUR and 2 ORS.	MR. S I HUSSAIN	
	WITH MC/80/2024	DR. KHABIRUDDIN AHMED Versus MANISH THAKUR and 2 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA	

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/650/2024	MIR SUMESHUDDIN AHMED Versus BABUL BAISHYA, ACS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
2	Cont.Cas(C)/653/2024	GAURAV NATH Versus VANLAL LIMPUIA NAMPUI	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	
3	WP(C)/5720/2024	MALEKA KHATUN @ KATEKA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
4	WP(C)/5734/2024	RUPA DAS DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. S P DEKA MS. J PAUL M DEVI	GA, ASSAM SC, REVENUE
5	WP(C)/5797/2024 FIXED	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
	WITH I.A.(Civil)/3697/2024 in WP(C)/5797/2024	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
6	WP(C)/5850/2024 FIXED	ARCHANA DEORI Versus THE STATE BANK OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. B K SEN SC, SBI SR. GA, ASSAM
7	WP(C)/5874/2024	RAJIB BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
8	WP(C)/5880/2024 FIXED	BABON SAHU AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. L N DIHINGIA MR. S SAHU	GA, ASSAM SC, REVENUE
9	WP(C)/5949/2024	ABUL KALAM PRODHANI Versus THE STATE OF ASSAM AND 12 ORS	MR. R BORA MS R MEDHI	GA, ASSAM SC, REVENUE

10	WP(C)/6329/2024	MONIKA PATOWARY BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	GA, ASSAM SC, REVENUE
11	WP(C)/6330/2024	MD. KALAM HUSSAIN Versus THE UNION OF INDIA AND 2 ORS.	DR G J SHARMA MR S NATH MRS. R BHARALI	SC, GST
12	WP(C)/6339/2024	SOFIA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, REVENUE
13	WP(C)/6343/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 7 ORS,	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	GA, ASSAM SC, REVENUE
14	WP(C)/6346/2024	NIKUNJA DEVI Versus SBI GENERAL INSURANCE COMPANY LTD.	MS. T SOM MR H DAS MS. U HAZARIKA	
15	WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
16	WP(C)/6348/2024	ANUP KUMAR NAG Versus THE STATE OF ASSAM AND 2 ORS.	MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	SC, FINANCE DEPTT.
17	WP(C)/6349/2024	MADAN MOHAN SINGHA AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M R SODIAL MR. M H SAIKIA MR K BROOK MS S Z HAYAT MS B H SHIRIN	GA, ASSAM SC, REVENUE
18	WP(C)/6350/2024	KUMUD CH. DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, REVENUE
19	WP(C)/6356/2024	MD. HASEM ALI AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, F.T
20	WP(C)/6359/2024	MD. SULEMAN SHAIKH Versus THE STATE OF ASSAM AND 3 ORS	MR R ISLAM LEGAL AID COUNSEL	GA, ASSAM
21	WP(C)/6361/2024	GAMBHIR CH DEORI Versus THE GOVT OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, REVENUE
22	WP(C)/6364/2024	CHABI SAHA Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
23	WP(C)/6366/2024	JAHIDUL ISLAM MULLAH Versus THE STATE OF ASSAM AND 6 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	GA, ASSAM SC, REVENUE
24	WP(C)/6367/2024	ABDUL MALEK @ MALEK SK AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. F RAHMAN	SC, P AND R.D. GA, ASSAM
25	WP(C)/6374/2024 B/O	SMTI. SUNITI DAS AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, A A I
- FOR ORDERS -				
26	Arb.P./28/2022	PRADIP CHOUDHURY Versus UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.

27	MC/56/2024 IN WP(C) 5817/23 (D/O), WITH OFFICE NOTE in WP(C)/5817/2023 WITH MC/55/2024 IN WP(C) 5820/23 (D/O)	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MS P GUPTA	GA, ASSAM
28	Cont.Cas(C)/456/2024 FIXED	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS .	MS P GUPTA	GA, ASSAM
29	Cont.Cas(C)/510/2024 FIXED	KAMAL DAS Versus KALLOL DEKA ANWARUL HAQUE LASKAR Versus LEYAQAT ALI AAFAQUI	MR. A PAUL MS. P BORAH MR F Z MAZUMDER	MR. N GOSWAMI MR D J DAS MS K PHUKAN ADDL. C G C
30	Cont.Cas(C)/563/2024 FIXED	SMTI MANIKHA BORUAH BURAGOHIN @ MANIKHA BORUAH GOHAIN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
31	I.A.(Civil)/2081/2024 in Cont.Cas(C)/175/2024 WITH Cont.Cas(C)/175/2024	ANIL DAS, Versus RAMJI RAY AND ORS RAMJI RAY Versus 3) SMTI GAYATREE BORI BORA	MR K BHUYAN MR. M U E BHUYAN MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	SC, REVENUE MR. D SAIKIA (R- 7, 8) MRS. R BORAH (R-1) MR. C BORUAH (SC, NHAI) MR. R BORPUJARI (R- 7, 8) MR. R BORPUJARI (R- 7, 8) MR K BHUYAN (R-9) MR. S DUTTA (R- 7, 8) MR. S DUTTA (R- 7, 8) MR. M U E BHUYAN (R-9)
32	I.A.(Civil)/2809/2024 in WP(C)/5615/2023 WITH WP(C)/5615/2023	RAM CHANDRA SAHANI Versus ANUPAM GHOSH AND 3 ORS ANUPAM GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN MR. S K SINGH MR B PUSHILAL	GA, ASSAM MR. S K SINGH MR B PUSHILAL GA, ASSAM MD. I HUSSAIN (R-4) H M S ELAHI (R-4)
33	WP(C)/4168/2024 FIXED	ASSI DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS M GAZLOO	GA, ASSAM
34	WP(C)/4553/2024 FIXED	DILIP KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY M INGTI	GA, ASSAM SC, REVENUE
35	WP(C)/4571/2024 FIXED	FAYJUL HOQUE BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC
36	WP(C)/4575/2024 FIXED	SABIR KUMAR MALLIK AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, BTC
37	WP(C)/4809/2024 FIXED	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTHAN	GA, ASSAM DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
38	WP(C)/202/2021 FIXED WITH I.A.(Civil)/3420/2024 in WP(C)/202/2021	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS ON THE DEATH OF ANUP SHARMA HIS LEGAL Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS MR D K NATH	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I. GA, ASSAM MR. S KAKATI (r-7) DY.S.G.I.

39	WP(C)/7497/2022 FIXED	SANTOSH JAISWAL Versus THE UNION OF INDIA AND 8 ORS	Mukesh Sharma Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI MR. D J DAS (R-1,2) DY.S.G.I.
	WITH			
40	WP(C)/7499/2022	SANTOSH JAISWAL Versus STATE BANK OF INDIA AND 4 ORS	Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI J SINGPHO
41	WP(C)/7721/2022 FIXED	DEEPAK DEBNATH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. T A CHOUDHURY	GA, ASSAM SC, REVENUE
42	WP(C)/6082/2023 FIXED	SARFARAJ NEWAJ RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. K K DEY (R-6) MR. P S BHATTACHARYYA (r- 1,2) MR V K BAROOAH(R-6) SC, REVENUE
43	WP(C)/4310/2024 FIXED	MONUJ HASNU @ MANOJ HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. M P CHOUDHURY MR. S BATHARI	SC, NHIDC SC, REVENUE SC, K A A C
44	WP(C)/4797/2024 FIXED	SHAJAHAN ALI AND 52 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH MR S BORTHAKUR K ZAMAN	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/3072/2024 in WP(C)/4797/2024	SHAJAHAN ALI AND 52 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH MR S BORTHAKUR K ZAMAN	GA, ASSAM SC, FOREST
45	WP(C)/5936/2024 FIXED	SAMIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A I ALI H KULI	GA, ASSAM SC, REVENUE SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
46	WP(C)/2284/2023 FIXED	TAHIRA KHANOM LASKAR AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. M KHAN(R-6) MS. M D BORAH, SC, WMD (R-2 & 3) MR A K DAS (R-6) MS J AKTAR(R-6) DY.S.G.I.
47	WP(C)/6435/2023 FIXED	RAJENDRA KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM MR H K J AHMED (R4) MR S N KRISHNATRAYA (R4)
48	Arb.P./21/2024 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD., Versus VODAFONE IDEA LIMITED	MR G RAHUL MR. D M NATH	MR. R SEKHAR MR. B D CHOWDHURY
49	Arb.P./24/2024	HRD COMMERCIALS AND INDUSTRIAL SECURITY FORCE (P) LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. A CHOUDHURY MR S ISLAM MS R. HAZARIKA	MR. B D DEKA (r-2 to 5) MR. M DAS (r-2 to 5) N CHAUDHURY (r-2 to 5) MR A BHATRA (r-2 to 5) MR A DEKA(r-2 to 5) SC, C G S C SC, A A I
50	WP(C)/2692/2024 FIXED	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)
51	WP(C)/3421/2024 FIXED	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3447/2024	HRISHIKESH BARUAH Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA P. KALITA	PP, ASSAM
2	Bail Appln./3495/2024	LATU BORAH Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
3	Bail Appln./3543/2024	ARFAT ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
4	Bail Appln./3641/2024	NUR ALAM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
5	Bail Appln./3645/2024	MOINUL HAQUE Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
6	Bail Appln./3648/2024	ABDUL BASIT Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./3653/2024	JAYANTA TALUKDAR Versus THE STATE OF ASSAM	MR. J KALITA MS. M R DOLAI MR N SARMA	PP, ASSAM
8	Bail Appln./3654/2024	RANDIP DAS Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
MOTION				
9	Crl.Rev.P./482/2024	PABITRA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR D J BORO	PP, ASSAM
10	Crl.Pet./1449/2024	NURUL HASSAN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM
11	Crl.Pet./1450/2024	JALAL UDDIN JOADDAR Versus AZIZUL HOQUE SK. AND ANR	MR. B J MUKHERJEE MS R SAHA A SAHA	
12	Crl.Pet./1451/2024	MD. ABU SADEQUE ISHTIAQUE AHMED CHOUDHURY Versus CENTRAL BUREAU OF INVESTIGATION	MR P KATAKI MRS R BEGUM MS. A LALA	SC, CBI

13	Crl.Pet./1452/2024	MONI KUMAR DEORI Versus THE STATE OF ASSAM AND ANR	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
14	Crl.Pet./1454/2024	SAYED ALI SK @ SAIYAD ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ISLAM S BEGUM T TALUKDAR	PP, ASSAM
15	Crl.Pet./1455/2024	UTTAM DUTTA Versus MOMPI BHOWAL DUTTA	MRS H CHAKRABORTY MR B SINHA MR DHIRAJ BARMAN	
16	Crl.Pet./1456/2024	PRADEEP MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. K K DUTTA MR. B GOGOI MR. DEBANUJ DUTTA	PP, ASSAM
17	Crl.Pet./1457/2024	DEWAKI NANDAN AGARWALA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A SHARMA	PP, ASSAM
18	Crl.Pet./1458/2024	SUKANYA DAS Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
19	AB/3031/2024 FIXED	ABDUL MATLEB AND ANR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
20	AB/3128/2024	RAJANI BARMAN Versus THE STATE OF ASSAM	K SHIKDER N. UDDIN SK ABDULLAH	PP, ASSAM
21	AB/3132/2024	PLABITA HAZARIKA @ PLABITA HAZARIKA DEY AND ANR. Versus THE STATE OF ASSAM	MR. M I HUDA MS A HUSSAIN S AHMED	PP, ASSAM
22	AB/3133/2024	NABEJUDDIN SK AND ANR. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
23	AB/3134/2024	KAMAL UDDIN Versus THE STATE OF ASSAM	MD A ALI	PP, ASSAM
24	AB/3135/2024	MANOHARMAYUM PRASANTA SHARMA Versus THE STATE OF ASSAM	MR. M HAQUE MR. S ISLAM MR A HAWARI	PP, ASSAM
25	AB/3139/2024	ABDUL HANNAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
26	AB/3141/2024	MURADUL ISLAM @ MD SURAT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
27	AB/3142/2024	MAFIZA BEGUM @ MOFIDA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI S W HUSSAIN	PP, ASSAM
28	AB/3146/2024	NANDAN DAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
29	AB/3148/2024	AMIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
30	AB/3150/2024	BHUMIDHAR TAYENG Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
31	AB/3152/2024	DULAL DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA B SHARMA	PP, ASSAM

ADMISSION

32	Crl.Rev.P./76/2024 PART-HEARD, WITH LCR 2 FILES, FIXED	SIMON MAO Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
33	Crl.Rev.P./460/2023 WITH LCR 2 FILES (SCANNED), B/O	BHABEN KONCH Versus THE STATE OF ASSAM AND AND	MR. S MUNIR MR. M ALI MS. L ISLAM	MR. M KALITA (R-2) MR. N M DAS (R-2) MR. J HATIMURIA (R-2) PP, ASSAM
34	Crl.A./396/2024	MONNAF ALI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	PP, ASSAM
	WITH I.A.(Crl.)/1164/2024 in Crl.A./396/2024	MONNAF ALI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	PP, ASSAM
35	Crl.Pet./536/2024 WITH LCR 2 FILES (SCANNED), B/O	NIKESH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	MR. M SHARMA (r-3) MRS. S ISLAM (r-3) MS. S YASMIN (r-3) MR R KALITA (r-3) PP, ASSAM

BAIL HEARING (BA)

36	Bail Appln./3387/2024	DIBYAJYOTI BORAH Versus THE STATE OF ASSAM	MR. S SINGH MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
37	Bail Appln./3424/2024 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
38	Bail Appln./3505/2024 FIXED	SRI KARUNA RAJBONGSHI Versus THE STATE OF ASSAM	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	PP, ASSAM

BAIL HEARING

39	AB/257/2024 FIXED	ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
40	AB/2348/2024	ARUN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
41	AB/2716/2024 FIXED	DILIP THAPA @ DILIP KUMAR THAPA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	AB/2722/2024	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
43	AB/2740/2024 WITH OFFICE NOTE, FIXED	SAIFUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. N DAS MS S DAS	MOTIUR RAHMAN (INFORMANT) PP, ASSAM
44	AB/2784/2024 FIXED	BANAJIT KAKATI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
45	AB/2804/2024 FIXED	JURAN ALI AHMED Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
46	AB/2880/2024 FIXED	GITA PASHI @ KOPPU Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
47	AB/2896/2024	MD SAIFUL ISLAM @ HOQUE Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
	WITH AB/2881/2024	AJGAR ALI @ MD AJGHAR ALI Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM

49	WITH AB/2897/2024	MD ROHIM ALI Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
50	AB/2966/2024 WITH OFFICE NOTE, FIXED	SURAJIT DEY AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	MS A HUSSAIN(INFORMANT) MR. M I HUDA (INFORMANT) S AHMED(INFORMANT) PP, ASSAM
51	AB/3006/2024 FIXED	ROFIK ALI Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
52	WITH Bail Appln./3485/2024	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
53	AB/3012/2024 FIXED	AKBAR HUSSAIN Versus THE STATE OF ASSAM	MR. A R TALUKDAR	
54	AB/3032/2024 FIXED	AMDADUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
55	AB/3038/2024 FIXED	SHRI PRABHAT HAZARIKA Versus THE STATE OF ASSAM	MR. A AHMED MS. D GOSWAMI	PP, ASSAM
56	AB/3078/2024 FIXED	BILLAL ALI AND 8 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
57	AB/3084/2024 FIXED	DIJEN BARMAN AND ANR Versus THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM

ORDERS

58	I.A.(CrI.)/1170/2024 in CrI.Rev.P./10466/2024	THE STATE OF ASSAM AND 2 ORS. Versus SRI CHOW SONJIT POMONG AND 2 ORS.	MR. P N GOSWAMI MR. D GOGOI	
	WITH CrI.Rev.P./10466/2024 (Filing Number)	THE STATE OF ASSAM AND 2 ORS Versus CHOW SONJIT POMONG AND 2 ORS	MR DIKSHIT GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024

17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/3561/2024 in Cont.Cas(C)/142/2020	MANGAL SINGH AND 13 ORS. Versus AJAY KUMAR BHALLA AND ORS	MS. S BORA MS. N CHAKRABORTY	
	WITH Cont.Cas(C)/142/2020	MANGAL SINGH AND 13 ORS. Versus AJAY KUMAR BHALLA AND ANR.	MS. S BORA MS. N CHAKRABORTY	
2	I.A.(Civil)/3618/2024 in WP(C)/5863/2017	SHAKTI DEY SARKAR Versus THE STATE OF ASSAM and ORS.	MR.H TALUKDAR	GA, ASSAM SC, DIMA HASAO
	WITH WP(C)/5863/2017	SHAKTI DEY SARKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, DIMA HASAO
ADMISSION				
3	WP(C)/5666/2018	SUDARSHANA CHAKRABORTY Versus CENTRAL BANK OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. S G BHATTACHARJEE MR. R SARKAR	MR. M K MISRA (R1-R3) Mukesh Sharma MS E BHARALI MS F RAHMAN ASSTT.S.G.I. SC, CENTRAL BANK OF INDIA
4	WP(C)/6130/2018	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
5	WP(C)/3410/2019	ARYAN CHETIA PHUKAN AND 28 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, APDCL

6	WITH WP(C)/2536/2024	SEKHARJYOTI BORUAH AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS M DAS	GA, ASSAM SC, APDCL MR. R BORPUJARI MR. D NATH MR. D BORAH MR. K P PATHAK SR. SC, APGCL SC, AEGCL MR. S KATAKEY SC, FINANCE
7	WP(C)/5419/2019 CAVT. NO.0734/2019 WITH WP(C) 6477/11, WP(C) 5005/16, WP(C) 5006/16 (ALL D/O)	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
8	WITH WP(C)/4737/2016	BIBHASH CHANDRA MODI Versus THE STATE OF ASSAM AND 16 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R 1,3,4) MR.D K DAS(R- 6-9, 12,16&17)(R-11,13&15)(R-5,10,8&4) MR H BETALA R-6-9, 12, 16 and 17R-11,13 and 15R-5,10,8 and 4 MR D DUARA(R-6-9, 12, 16&17)(R-11,13&15)(R-5,10,8&4) SC, PERSONNEL DEPT.(R 2)
9	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR.R B GOHAIN(R-9) MR. B K GOSWAMI (R 10, 11) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
10	WP(C)/5901/2021	JAYANTI MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR N ISLAM	GA, ASSAM MR. J K GOSWAMI (R-5) SC, PWD
11	WP(C)/6971/2021	MR. HIRU MAHANTA AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4) SC, FINANCE DEPARTMENT
12	WP(C)/3660/2022 FIXED	JAMAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU MR. S A HUSSAIN (R7, R8) MR D J HALOI (R7, R8)
13	WP(C)/5250/2022 FIXED	HOMEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM SC, TRANSPORT
14	WP(C)/378/2023	PRAKASH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, G U
15	WP(C)/660/2023	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
16	WP(C)/759/2023 FIXED	DEVIKA DAS Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE
17	WITH WP(C)/761/2023	BINA PHUKAN Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL WELFARE SC, FINANCE

18	WP(C)/780/2023	MSSTT HAJERA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI MR. B BISHAYA C. DEKA	GA, ASSAM MR. T C CHUTIA ADDL. SR. GA, ASSAM SC, P AND R.D.
19	WP(C)/1262/2023	KMALESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	
20	WP(C)/1269/2023	AMALENDU BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, REVENUE
21	WP(C)/1272/2023	RAJANI CHANGMAI Versus THE STATE OF ASSAM AND 7 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE SC, REVENUE
22	WP(C)/1284/2023	MOINUL HAQUE PRADHANI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEWAN MS. J GHOSH	SC, P AND R.D. GA, ASSAM MR. N HOSSAIN (r-4) MR N SARMA (r-4)
23	WP(C)/1453/2023	NAREN CHANDRA BASUMTARY Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. M DAS MR. A DAS	GA, ASSAM SC, BTC SC, WPT AND BC SC, PERSONNEL DEPT. SC, AFDC
24	WP(C)/2478/2023	KRISHNA PADA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED R BEGUM H G DAISY MS. S ROY MR. R ISLAM	MR. K K DEY (R-5) MR V K BAROOAH(R-5) SC, SEC. EDU.
25	WP(C)/2833/2023	PRANAB KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC. SEBA SHRI T. CHUTIA
	WITH			
26	WP(C)/2829/2023	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	MR. B CHOWDHURY SC, SLRC SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
	WITH			
27	WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC, SEBA
28	WP(C)/2838/2023	ATANU MOHAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
	WITH			
29	WP(C)/255/2023	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
30	WP(C)/3574/2023 FIXED	MD. ASIFUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WP(C)/3820/2023	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
32	WP(C)/4782/2023	BIBHURANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, FOREST
33	WP(C)/5031/2023	BARNALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM SC, SEC. EDU.
34	WP(C)/6242/2023	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR N K SARMA	GA, ASSAM SC, AG
35	WP(C)/6411/2023	SMTI. ANMONA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
36	WP(C)/515/2024 WITH WP(C)/7589/2023 (D/O)	NRIPEN BHUYAN Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN	SC, P AND R.D. GA, ASSAM SC, P H E

37	WP(C)/1046/2024	CHAMPAK BORTHAKUR Versus THE STATE BANK OF INDIA AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR G JALAN (r-1 to 3)
38	WP(C)/1350/2024	SAHINA BEGOM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
39	WP(C)/1620/2024	ANIMA BHADRA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, AG MR T CHAKRABORTY (r-6) MR. D CHOUDHURY (r-6) MS. P GARGO (r-6) SC, IRRIGATION
40	WP(C)/1735/2024 CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR
	WITH			
41	WP(C)/1736/2024 CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
	WITH			
42	WP(C)/2339/2024	ANANTA KUMAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC
43	WP(C)/1925/2024	RANJIT KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) MR G DAS (R-4) SC, SEC. EDU.
44	WP(C)/2054/2024	KABINDRA KR BHUYAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU. SC, FINANCE
45	WP(C)/3084/2024	KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, ELEM. EDU
46	WP(C)/3148/2024	JUMI PHUKAN Versus OIL AND NATURAL GAS CORPORATION LTD.	MR D TALUKDAR MR P CHOWDHURY	MR. B CHOUDHURY, SC ONGC
47	WP(C)/3149/2024	SUJIT PAUL AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD.	MR D TALUKDAR MR P CHOWDHURY	MR. B CHOUDHURY, SC ONGC
48	WP(C)/3513/2024	HEMEN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, HANDLOOM AND TEXTILE
49	WP(C)/4795/2024	ANUP KALITA AND 43 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE DEPTT.

ORDERS

50	WP(C)/2551/2015 B/O	JITU TAPAN DAS, Versus THE STATE OF ASSAM and 7 ORS,	MR. M DUTTA MS.P R MAHANTA MR.S R GOGOI MR H BARUAH MR H BARUAH MR J MAHANTA	GA, ASSAM(R3) MR. M I HUDA (R-8) MS A HUSSAIN (R-8) S AHMED (R-8) SC, SECONDARY EDUCATION
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51	Cont.Cas(C)/508/2016	GUNIRAM TANTI and 34 ORS Versus PABAN KUMAR BORTHAKUR and 9 ORS	MR.P J PHUKAN MS.K DEVI MR.H BARUAH MS.K DAS MSA B PHUKAN	MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR P NAYAK MR P NAYAK MR.S DUTTA(R-1) SC, SEC. EDU. SC, FINANCE DEPTT. MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
52	Cont.Cas(C)/136/2017	GUNAMA DAS Versus PREETOM SAIKIA and 2 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-1)(R-2) MR.B CHOUDHURY(R-2) MS.R BORAH(R-1) MS.R SHARMA R-1
53	Cont.Cas(C)/314/2017	ALAM SHAH ROHMAN Versus PREETAM SAIKIA	MR.S U AHMED MRG DEKA MRA HAWARI	MR.D SAIKIA(Sr.Adv.)(R-1)(R-2) MR J ABEDIN (R 1 TO 4) MS U DAS(R-5) MS.A VERMAR-5 MS.S KHANIKAR(R-5) MR.N SARMA(R-1) MS.P CHAKRABORTY(R-2) MR.A DEKA(R-2)
54	Cont.Cas(C)/355/2017 WITH WP(C)/6794/2013(D/O)	MAINA KUMAR DAS Versus PREETAM SAIKIA and ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGOHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR. P K BORAH (R-4) MR.N SARMA(R-1) MR B KAUSHIK (R-4) MS.K DAS(R-1)
55	Cont.Cas(C)/506/2017	SARADA TALUKDAR Versus PREETAM SAIKIA and ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MRS. P BHARADWAJ MR. T N SRINIVASAN	MR. D SAIKIA (R-1) MR. K K DUTTA (R-1) MR. A DEKA (R-3)(R-4)
56	Cont.Cas(C)/564/2017	NUR AHMED Versus R.C. JAIN and 2 ORS	MS.K DEVI MR.M SARMA MR.K DAS	MR. N SARMA MR. D SAIKIA, SR.ADV.
57	Cont.Cas(C)/588/2017	INDESWAR URANG and 13 ORS. Versus PREETAM SAIKIA and 5 ORS.	MS.M DAS MR.S J SARMA MS.B TALUKDAR	M R LASK MR. B TALUKDAR MS. N PHUKAN MS U DAS D SAIKIA, SR.ADV.
58	Cont.Cas(C)/31/2020 B/O	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. N J KHATANIAR(R-7) MR. U SARMA(R-7) MR. K P PATHAK MS. S KONWAR
59	WP(C)/188/2020	BABITA BAYAN AND ANR. Versus THE STATE OF ASSAM AND 17 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, ELEM. EDU GA, ASSAM SC, SSA
60	Cont.Cas(C)/506/2020	ASHRAFUL HAMID Versus PREETOM SAIKIA, IAS AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	MR. K GOGOI
61	WP(C)/789/2021 WITH OFFICE NOTE	NILIMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
62	WP(C)/31/2023	RUPA DIHINGIA Versus THE STATE OF ASSAM AND 9 ORS	MR. S BARMAN MR R DAS	GA, ASSAM SC, AG SC, P H E

63	Cont.Cas(C)/676/2023 FIXED	ABDUL KADER MIAH Versus NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-5) MR S M T CHISTIE (R-5) MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MS K DAS(R-2) MR A CHALIHA (R-4)
64	Cont.Cas(C)/97/2024 B/O	SURJYA HAZARIKA AND 7 ORS Versus NARAYAN KONWAR	MR S BORTHAKUR MR P H KONWAR	
65	Cont.Cas(C)/193/2024	KHAIRUZZAMAN SHAHNIAR Versus SMTI. MAMATA HOJAI, AES	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. D SAIKIA MR S M T CHISTIE
66	Cont.Cas(C)/350/2024	BALURAM GOGOI Versus DR. J.B. EKKA, IAS AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. K KONWAR(R-1,6) MR. B GOGOI (r-3,8) MS. N BORAH(R-1,6) MR P NAYAK (r-3,8) MR S DUTTA(R-1,6) MS J BORAH(R-1,6) MR A CHALIHA (r-3,8)
67	Cont.Cas(C)/380/2024	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
68	Cont.Cas(C)/398/2024	JAHANGIR ALOM AND ANR Versus KAILASH KARTHIK N AND 6 ORS.	Ms. R. R. BORAH MR. A A R KARIM	MR. P N GOSWAMI (R-4)
69	WP(C)/3151/2024	DIBYAJYOTI THAKUR AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD	MR D TALUKDAR MR P CHOWDHURY	
70	I.A.(Civil)/3644/2024 B/O in WP(C)/3906/2024 WITH WP(C)/3906/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
		DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
71	WP(C)/4006/2024 WITH WP(C)/4006/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024

17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3344/2024 WITH SCANNED COPY OF TCR, B/O	AMIR ALI @ AMER ALI Versus THE STATE OF ASSAM AND ANR.	Mr M U Ahmed	MR. S RANA (R-2) PP, ASSAM
MOTION (BA)				
2	Bail Appln./3624/2024	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
3	Bail Appln./3626/2024	SMT SUMI BORAH Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MR A SHARMA MR A TALUKDAR	SPL. PP, C.B.I. PP, ASSAM
4	Bail Appln./3644/2024	DEBAJIT SAHA AND ANR. Versus UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
MOTION				
5	Tr.P.(C)./102/2024	SMTI. MANTI DAS Versus SUDIP DEB	MR A B DEY	
6	Tr.P.(C)./103/2024	JOYDIP DEB Versus SMT. SOMA PAUL DEB	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	
7	CRP/119/2024	GOPAL TRIPATHI Versus DAROGA RAI AND 3 ORS	MR. S ISLAM MR A HAWARI	
8	CRP/130/2024	BHEBALU MAHANTA AND 2 ORS Versus JYOTISH KR BARUA AND 7 ORS	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR S HUSSAIN N TALUKDAR	
9	CRP(IO)/455/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD A SAHAD MR. M H ALI S M MUNIR	

10	WITH CRP(IO)/464/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD MR. M H ALI S M MUNIR	
11	WITH CRP(IO)/465/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD MR. M H ALI S M MUNIR	
12	CRP(IO)/463/2024	MAHESH MAHANTA AND ANR Versus ARUP KAKOTI	MS. R KALITA MS. C BARMAN	
13	CRP(IO)/493/2024	MORIAM KHATUN AND 7 ORS Versus LEGAL HEIR OF LATE MAYEZ UDDIN SHAHJAHAN ALI AHMED AND 33 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
14	CRP(IO)/494/2024	RAJA SARKAR Versus MAHUA SARKAR	MR. A Z AHMED	
15	CRP(IO)/495/2024	SACHIDANANDA SINGH Versus DHRUBA DAS	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	
16	CRP(IO)/496/2024	CHINMOY CHAKRABORTY AND ANR Versus SMT. SUSHMITA RANI GHOSH	MR. K A MAZUMDER MR A HAI S A ISLAM	
17	AB/3103/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR N KALITA	PP, ASSAM
ADMISSION				
18	RFA/69/2024	HARUN RASHID Versus JAHIRUL ISLAM AND 2 ORS	MR. S NATH MR J DAS	
19	FAO/86/2024 CAVT. NO.11762/024,	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
	WITH I.A.(Civil)/3650/2024 in FAO/86/2024	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
20	CRP(IO)/196/2024	TROILUKYA GOHAIN BARUAH Versus MOHINI GOHAIN BARUAH AND 2 ORS	MR. S SHARMA MR P DEKA	MR. S D PURKAYASTHA(R-1) MR. A K GUPTA(R-2,3) MR. R S MISHRA(R-2,3) MS S.S.BORA(R-1)
BAIL HEARING (BA)				
21	Bail Appln./1930/2024 WITH SCANNED COPY OF CASE RECORD	JITUMONI BARMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
BAIL HEARING				
22	AB/1688/2024 WITH AB/1919/2024 (D/O), FIXED	SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
23	AB/2160/2024	BIJAY NAYAK AND 3 ORS Versus THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	PP, ASSAM
24	AB/2501/2024	JAMAL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

25	AB/2904/2024 FIXED	CHINKU BASUMATARY Versus THE STATE OF ASSAM	MR. S ISLAM MR S GOGOI A R MONDAL	PP, ASSAM SC, CBI
FOR HEARING U/O XLI RULE II C.P.C.				
26	RSA/216/2024 FIXED	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
	WITH I.A.(Civil)/3567/2024 in RSA/216/2024	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
27	RSA/225/2024	REWATI BARUAH AND 7 ORS Versus KAMALA KANTA NATH	MR. N N JHA MR. M UDDIN MS M SAHOO	
ORDERS				
28	RSA/103/2010 WITH LCR	BURAGOHAIN TEA COMPANY LTD. Versus SMT. DEEPIKA SAIKIA,	MR. G CHOUDHURY MR.P BORAH	
	WITH MC/1845/2010 in RSA/103/2010	BURAGOHAIN TEA COMPANY LTD. Versus SMT. DEEPIKA SAIKIA,	MR. G CHOUDHURY MR.P BORAH	
29	RSA/279/2010 WITH LCR	NIRANJAN DEY, Versus THE STATE OF ASSAM and 2 ORS,	MR.A M BUZARBARUAH MR D C NATH MR.D DAS	
30	Review.Pet./90/2020 in RSA/150/2017 (D/O), WITH LCR, B/O	ABDUL JALIL LASKAR Versus AMIN ALI AND 8 ORS.	MR M J QUADIR MR. K MIRA	MR. S K GHOSH MS F AHMED
31	RSA/3/2021 WITH LCR, FIXED	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR. A BISWAS MR R KALITA	MR H NATH (R1, R2) MR. B D DEKA (R1, R2) MR. M DAS (R1, R2) MS K PHUKAN, GA ASSAM (R4, R5) N CHAUDHURY (R1, R2)
	WITH I.A.(Civil)/82/2021 in RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	
32	FAO/27/2023	RASHMI BALA DAS AND 4 ORS. Versus NARAYAN DAS AND 8 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR. M C DAS (R- 1,2,3,4,7,8,9) MR. S P CHOUDHURY(R- 1,2,3,4,7,8,9)
	WITH I.A.(Civil)/1536/2023 in FAO/27/2023	RASHMI BALA DAS AND 4 ORS. Versus NARAYAN DAS AND 8 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	
33	CRP(IO)/246/2024 WITH LCR	BISWAJIT DEWRI Versus BARNALI BORDOLOI	MR. K BORUAH MR. M ALAM MS. P BORAH	MS M D MEDHI MS J KALITA MR S J BARUAH
34	CRP(IO)/265/2024	KINGSHUK ADHIKARI Versus DALIA ADHIKARI	MR. S K GHOSH MS F AHMED	MR. S D PURKAYASTHA MS S.S.BORA
35	CRP(IO)/286/2024	RAJESH MEDHI AND ANR Versus DR SHYAM BHADRA MEDHI AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. A C SARMA (R-2,3,4) MR G BHARADWAJ (R-2,3,4) MR B DEORI (R-2,3,4) MR N BRAHMA (R-2,3,4)
36	I.A.(Civil)/691/2024 in MACApp./53/2024	ORIENTAL INSURANCE COMPANY LTD. Versus HAMIDA BIBI AND 7 ORS.	MR. S DUTTA MR. S DUTTA	MR. K R PATGIRI

WITH
[MACApp./53/2024](#)

ORIENTAL INSURANCE COMPANY LTD.
Versus
HAMIDA BIBI AND 7 ORS. A

MR SISHIR DUTTA
MS. M SAIKIA (r-6)
MS S MOCHAHARI
MR. S DUTTA
MR. S DUTTA
MS. P BORTHAKUR (r-6)
MR S DUTTA

MR. M KHAN (R-1,3)
MS J AKTAR (R-1,3)

WITH
[I.A.\(Civil\)/327/2024](#)
in MACApp./53/2024

ORIENTAL INSURANCE COMPANY LTD.
Versus
HAMIDA BIBI AND 7 ORS. A

MR SISHIR DUTTA
MS. M SAIKIA (r-6)
MS S MOCHAHARI
MR. S DUTTA
MR. S DUTTA
MS. P BORTHAKUR (r-6)
MR S DUTTA

MR. M KHAN (R-1,3)
MS J AKTAR (R-1,3)

37 [I.A.\(Cri.\)/1158/2024](#)
in AB/2084/2024 (D/O)
in AB/2084/2024

SRI GANGLAB BRAHMA
Versus
THE STATE OF ASSAM

MR B C MUCHAHARY
MRS. A BASUMATARY
J DAS

PP, ASSAM

38 [I.A.\(Civil\)/3052/2024](#)
in RSA/89/2015 (D/O), WITH LCR
in RSA/89/2015

GAJIBAR RAHMAN and ANR.
Versus
SHOMSHER ALI AND 5 ORS

MR. A C SARMA
MR G BHARADWAJ
MR B DEORI
MR N BRAHMA

WITH
[MC/70/2024](#)

GAJIBAR RAHMAN and ANR.
Versus
SHOMSHER ALI AND 5 ORS

MR. A C SARMA
MR G BHARADWAJ
MR B DEORI
MR N BRAHMA

39 [I.A.\(Civil\)/3682/2024](#)
in MFA/11734/2024

RINKU DAS
Versus
THE UNION OF INDIA

MR F A LASKAR
MR. D H MOZUMDER

SC, NF RLY

WITH
[MFA/11734/2024](#)
(Filing Number)

RINKU DAS
Versus
THE UNION OF INDIA

MR F A LASKAR

40 [I.A.\(Civil\)/3691/2024](#)
in RSA/14108/2024

SONA RAJA LASKAR AND ORS
Versus
TAJ UDDIN LASKAR AND ORS

MR. S P CHOUDHURY
MR. K M HASSAN
MS N J BEGUM

WITH
[RSA/14108/2024](#)
(Filing Number)

SONA RAJA LASKAR AND ORS
Versus
TAJ UDDIN LASKAR AND ORS

MR. S P CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
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16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024

18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
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25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/1136/2024 WITH LCR (TWO FILES). in CrI.Rev.P./315/2016	ON THE DEATH OF HANIF QURESHI @ HANIF ALI REP BY HIS LEGAL HEIRS MUSTAFA AND ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N DEKA MR M CHETIA MR. M GOGOI	MR. N N JHA(R 2-4) PP, ASSAM
	WITH CrI.Rev.P./315/2016	MD. HANIF QURESHI @ HANIF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.A C RAY(R- 2,3&4) MR.P SARMAR- 2,3and4 PP, ASSAM MR.N N JHA(R- 2,3&4)
	WITH I.A.(CrI.)/781/2024 in CrI.Rev.P./315/2016	MD. HANIF QURESHI @ HANIF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.N DEKA MR.M CHETIA	PP, ASSAM PP, ASSAM
QUASHMENT				
2	CrI.Pet./366/2014 WITH LCR 1 FILE, FIXED	SAFIQUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	MR.A CHOUDHURY MS.M KONCH PP, ASSAM
3	CrI.Pet./485/2014 WITH CrI.Pet./428/2014 (D/O), FIXED	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(CrI.)/535/2016 in CrI.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI

4	Crl.Pet./68/2016 WITH LCR 2 FILES, FIXED	SRI JITUL DOWERAH Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.K BARUAH MS.M KECHII MR.P BORDOLOI	PP, ASSAM
5	Crl.Pet./11/2017	ARUPAM H. JWAHIR and 6 ORS. Versus STATE OF ASSAM and ANR.	MR.M DAS MR.B D DEKA	PP, ASSAM
6	Crl.Pet./192/2017 WITH LCR (ONE FILE).	TAPAN ROY Versus THE STATE OF ASSAM AND ANR.	MR.S C BISWAS MR.F A HASSAN	MRD C CHAKRABORTY(R-2) PP, ASSAM
	WITH I.A.(Crl.)/774/2017 in Crl.Pet./192/2017	TAPAN ROY Versus THE STATE OF ASSAM AND ANR.	MR.S C BISWAS MR.F A HASSAN	PP, ASSAM
7	Crl.Pet./642/2017	ABDUL HAI and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	MR.I HUSSAIN(R-2) PP, ASSAM LEGAL AID COUNSEL
8	Crl.Pet./793/2017 WITH LCR (THREE FILES)	FULAN MANISH RABHA Versus JONAKI RABHA	MR.B C DEKA MR.H DAS MS.U HAZARIKA	MS D SAIKIA (Amicus Curiae)
9	Crl.Pet./928/2017	MOUTUSHI DEY Versus THE STATE OF ASSAM and ANR	MS.B MAHANTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	DR. N DEKA MR N AHMED PP, ASSAM MS. R BORUAH
10	Crl.Pet./1033/2017	DULALUDDIN and 2 ORS Versus THE STATE OF ASSAM and 2 ORS	MR.A SARMA MR.B RAHMAN MR.S CHOUDHURY	PP, ASSAM
11	Crl.Pet./47/2018 (ADMISSION)	MAYUR TALUKDAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	MS. K MALAKAR MR J C DAS MR. A BHATTACHARJEE PP, ASSAM

HEARING

12	Crl.Rev.P./4/2012 WITH LCR (TWO FILES).	REFILL STAR PAKYNTTEIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN
	WITH Crl.M.C./61/2012 in Crl.Rev.P./4/2012	REFILL STAR PAKYNTTEIN Versus SMT JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MRS.S P HUSSAIN
	WITH			
13	Crl.Rev.P./138/2020	REFILLSTAR PAKEYNTEIN Versus JAYA ARORA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS	MS. S PARVEEN MS. S AHMED
14	Crl.Rev.P./7/2012 WITH LCR.	SRI LAXMAN RAI Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.P HAZARIKA MR.P K MUNIR	PP, ASSAM
15	Crl.Rev.P./8/2012	HEMEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MD.B HUSSAIN MR.A K HUSSAIN MR.S ALIM	PP, ASSAM
16	Crl.Rev.P./119/2012 WITH LCR (TWO FILES).	MRIGEN DAS BARUAH Versus JAYANTI RAMCHIERY	MR.N BORAH MS.E AHMED MR.D R GOGOI	MR. J H SAIKIA
17	Crl.A./202/2012 WITH LCR 1 BUNDLE, P.B. 2 VOLUMES, FIXED	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
18	Crl.Rev.P./323/2012 WITH LCR 1 FILE, FIXED	MD MOHIRUDDIN Versus MUSSTT. SAJEDA KHATUN,	MR.R ALI MR.G U AHMED MD.M Z SHAH MR.H A AHMED	MD.B HUSSAIN MR.P B MAZUMDER
19	Crl.Rev.P./412/2012 WITH LCR 4 FILES, FIXED	RADHESHYAM GUPTA Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.B BHUYAN	PP, ASSAM
20	Crl.Rev.P./529/2012 WITH LCR FOUR FILES	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.N CHAKRABORTY MR.C GOSWAMI MR.B K GHOSH	PP, ASSAM

21	Crl.A./178/2015 WITH LCR 1 BUNDLE, P.B. 3 VOLUMES, FIXED	SRI MONTOSH CHANDRA DAS Versus CBI	MR.P DAS MR.B D GOSWAMI MR.S SARMA MS.H DEKA MR.A GOYAL MR.P BORAH MR.A CHOUDHURY	PP, ASSAM SC, CBI
WITH				
22	Crl.A./177/2015	SRI SUBHASH AGARWAL Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	SC, CBI SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
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25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3135/2024 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	JHARNA SINHA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./3156/2024 FIXED	NIKITA BAISHYA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
3	Bail Appln./3177/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	BHARGAV GIRI Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
4	Bail Appln./3416/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	RAFIQUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./3474/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	BHADRA DOHUTIA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
6	Bail Appln./3500/2024 FIXED	INTAJUL HOQUE @ IMDADUL Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
7	Bail Appln./3515/2024 FIXED	NIRANJAN DAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
BAIL HEARING				
8	AB/2764/2024 WITH AB/2700/2024(D/O), FIXED	ABDUL KUDDUS MOLLAH @ ABDUL KUDDUS AND 2 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	
9	AB/2860/2024 FIXED	JITUL BHARGAV @ JITUL BHARGAB SHARMA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
10	AB/2868/2024 FIXED	SUNNY KALITA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
11	AB/2974/2024 FIXED	SONA UDDIN SK Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3633/2024	RAJU BRAHMA Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
2	Bail Appln./3634/2024	RAMJAN ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
3	Bail Appln./3635/2024	BHASKAR KALITA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
4	Bail Appln./3636/2024	NABAJYOTI THAKURIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR A K AHMED MS P KAKATI	PP, ASSAM
5	Bail Appln./3637/2024	AZAHAR ALI and 2 ORS. Versus THE STATE OF ASSAM	MR. A KADDUS	SPL PP WILDLIFE FOREST ASSAM
6	Bail Appln./3638/2024	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./3639/2024	MD ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
8	Bail Appln./3642/2024	RUBEL AHMED Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
9	Bail Appln./3643/2024	AJIBUL HOQUE Versus THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
10	Bail Appln./3646/2024	ANIRUJJAMAL Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	PP, ASSAM
11	Bail Appln./3649/2024	RAJESH KUMAR DEWRY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
12	Bail Appln./3650/2024	MUSTAFA NUR ALOM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR K HUSSAIN	PP, ASSAM

13	Bail Appln./3651/2024	TAIJUDDIN ALI AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR A HUSSAIN MOTIUR RAHMAN MD S ALI MR M RAHMAN	SC, CBI
14	Bail Appln./3656/2024	MAFUJUL ISLAM @ MAFUZUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
15	Bail Appln./3657/2024	TANU TERON Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI J RONGPEE	PP, ASSAM
16	Bail Appln./3659/2024	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
17	Bail Appln./3660/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
18	Bail Appln./3662/2024	MD MAJIBUR RAHMAN Versus THE STATE OF ASSAM		PP, ASSAM
19	Bail Appln./3664/2024	SHIVJI PATEL Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
20	Bail Appln./3665/2024	MD AHMED ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
MOTION				
21	Crl.Pet./1292/2024 FIXED	RUHUL AMIN Versus NOOR NEHAR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
22	Crl.Pet./1366/2024 FIXED	DEBOTTAM ROY Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MR. D GOGOI, SC, EXCISE DEPTT. PP, ASSAM
23	Crl.Pet./1459/2024	NARAYN CH DAS Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
24	Crl.Pet./1460/2024	KANAK BASUMATARY Versus BHANITA BASUMATARY	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	
25	Crl.Pet./1461/2024	FR. TIOUS VARGHESE (PRINCIPAL) Versus THE STATE OF ASSAM AND ANR	RAJU DEURI MR. S K DEORI	PP, ASSAM
26	Crl.Pet./1462/2024	BIJULI NARZARY Versus THE STATE OF ASSAM AND ANR	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
27	Crl.Pet./1463/2024	BISHAL SAHU Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	PP, ASSAM
28	Crl.Pet./1464/2024	DR. RUBUL AHMED Versus THE STATE OF ASSAM AND ANR	MRS K DEVI MR. J KALITA MS S A KHALIFA	PP, ASSAM
29	Crl.Pet./1465/2024	NITUL GAYAN Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM
30	AB/3149/2024	GUNAGOBINDA DEKA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
ADMISSION				
31	Crl.Rev.P./114/2020 B/O	DWIPEN RABHA Versus SMTI PRAMILA RABHA	MR S HOQUE MS A ZAHAN S I AKAND	MR. M A SHEIKH K U AHMED MS F INTAZ

32	Crl.Pet./189/2023 WITH LCR 1 FILE SCANNED, B/O	ABDUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	MR. A M BARBHUIYA (R-2) MS S R MAZARBHUIYA (R-2) MS A BEGUM (R-2) PP, ASSAM
33	Crl.Pet./290/2024 WITH LCR 1 FILE SCANNED, B/O	ASHISH DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	MR. M BISWAS (R-2) MS. A K CHOPHI (R-2) J SINGPHO (R-2) MR. A GHOSAL (R-2) PP, ASSAM
34	Crl.A./378/2024	ASAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1076/2024 in Crl.A./378/2024	ASAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	Crl.A./399/2024	MD. SIRAJ HAQUE Versus BISWAJIT MAHANTA	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA MR. N KOTHARI	
36	Crl.A./400/2024	SRI MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	
<u>BAIL HEARING (BA)</u>				
37	Bail Appln./3243/2024 FIXED	MD MAMON HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/2958/2024 WITH OFFICE NOTE, FIXED	KASHEM ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
<u>ORDERS</u>				
39	I.A.(Crl.)/1197/2023 WITH LCR 4 FILES, WITH OFFICE NOTE in Crl.A./456/2023 WITH Crl.A./456/2023	UJJAL GHOSH Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
40	Crl.L.P./38/2024 in Crl.A./6178/2024 WITH Crl.A./6178/2024 (Filing Number)	UJJAL GHOSH Versus THE STATE OF ASSAM AND ANR. MANJU MEDHI Versus DR. NUR ISLAM	MR A DASGUPTA MR S CHAKRABORTY MR. B K JAIN MS. P C BARNALI NAIR	PP, ASSAM
41	Crl.Pet./161/2024 B/O	MANJU MEDHI Versus DR NUR ISLAM G PANKAJ KUMAR TALUKDAR Versus THE STATE OF ASSAM AND ANR	MS. P C BARNALI NAIR MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
42	I.A.(Crl.)/599/2024 WITH LCR 2 FILES, B/O in Crl.A./199/2024	BISWANATH BISWAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM

	WITH Crl.A./199/2024	BISWANATH BISWAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
43	Crl.Pet./784/2024 WITH LCR 1 FILE SCANNED, B/O	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
44	I.A.(Crl.)/874/2024 WITH LCR 4 FILES, WITH OFFICE NOTE, FIXED in Crl.A./150/2024 WITH Crl.A./150/2024	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA A GAUTAM	PP, ASSAM
45	I.A.(Crl.)/924/2024 in Crl.Rev.P./8597/2024 WITH Crl.Rev.P./8597/2024 (Filing Number) WITH I.A.(Crl.)/8599/2024 (Filing Number)	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR KUSHAL NATH Versus THE STATE OF ASSAM AND ANR. KUSHAL NATH Versus THE STATE OF ASSAM AND ANR (B) KUSHAL NATH Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR C KALITA DILME R.M. MOMIN MR. A GAUTAM MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN MR J HUSSAIN MR J HUSSAIN	PP, ASSAM PP, ASSAM
46	Crl.Pet./938/2024	RUDEEP SARASWATI Versus SANCHITA DHAR AND ANR	MR. S DUTTA MR P CHOUDHURY MR. P SENGUPTA	
47	I.A.(Crl.)/1108/2024 WITH LCR 6 FILES, WITH OFFICE NOTE in Crl.A./461/2023 WITH Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR. MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
48	I.A.(Crl.)/873/2024 in Crl.A./461/2023 I.A.(Crl.)/1122/2024 FIXED in Crl.A./388/2024 WITH Crl.A./388/2024	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR. RANJIT KALITA Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH MS. R KALITA MS. C BARMAN	PP, ASSAM PP, ASSAM
49	I.A.(Crl.)/1144/2024 FIXED in Crl.Rev.P./274/2024 WITH Crl.Rev.P./274/2024	RANJIT KALITA Versus THE STATE OF ASSAM AND ANR DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MS. R KALITA MS. C BARMAN MR. N BARUAH	PP, ASSAM PP, ASSAM
50	I.A.(Crl.)/1157/2024 FIXED in Crl.Rev.P./441/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR SUBAN CH NATH Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH MR P SHARMAH MR R CHETRY	MR. B PATHAK (R-2) MR. B HAZARIKA (R-2) MR. V KUMAR (R-2) MR. T NATH (R-2) PP, ASSAM PP, ASSAM

	WITH Crl.Rev.P./441/2024	SUBAN CH NATH Versus THE STATE OF ASSAM AND ANR	MR P SHARMAH MR R CHETRY	PP, ASSAM
			HEARING	
51	Crl.Pet./15/2016 B/O	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B GOGOI, (R 2 SC, TAX DEPTT.) PP, ASSAM
52	WITH Crl.Pet./40/2016	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.J GOGOI(R-2) MR. B GOGOI, (SC, TAX DEPTT.) MR.K GOSWAMI(R-2) MR.R R KAUSHIKR-2 PP, ASSAM
53	WITH Crl.Pet./227/2017	MANISH GUPTA Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
54	WITH Crl.Pet./228/2017	SANJAY DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
55	Crl.A./121/2022 2 Y 8 M 2 D :WITH LCR 4 FILES, WITH OFFICE NOTE, B/O	BINARAM GOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	MR. A BURAGOHAIN MR M CHETIA PP, ASSAM
	WITH I.A.(Crl.)/703/2022 in Crl.A./121/2022	BINARAM GOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN	PP, ASSAM
56	I.A.(Crl.)/436/2023 WITH LCR 3 FILES, B/O in Crl.A./180/2023	ROBINA KHATUN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MS. U NANDA MR. I U CHOWDHURY MS. J GHOSH MR S A BARBHUYAN MR RITURAJ TIWARI MS. S. CHANDA	PP, ASSAM
	WITH Crl.A./180/2023	ROBINA KHATUN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
57	Crl.Pet./1058/2023 WITH LCR 1 FILE SCANNED, FIXED	ABDUL MALEK AND 17 ORS. Versus THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024

11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HIS LORDSHIP, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 WP(C)/5905/2022	MD. SALAM SK AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. T SOM	GA, ASSAM MR. S K TALUKDAR, SC, COOPERATION DEPARTMENT MR. M ISLAM (R5)
2 WP(C)/2025/2023	NIZAM UDDIN AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N G KUNDU MR G DEKA	SC, P AND R.D. GA, ASSAM SC, REVENUE
ADMISSION			
3 WP(C)/2483/2016 FIXED	CHANDAN KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARANIA MR. S U AHMED MS. SUSENTETLA	GA, ASSAM
4 WP(C)/7009/2016 B/O	M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE
5 WP(C)/4557/2017 FIXED	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MR. M. MAHANTA, SC, AIIDC, (R-1) MRS.A DEVI(R-1) MR. S CHAMARIA MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR A N SARMAH MR M M ZAMAN MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3)

	<p>WITH I.A.(Civil)/2832/2018 in WP(C)/4557/2017</p>	<p>MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.</p>	<p>MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE</p>	<p>MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA</p>
	<p>WITH I.A.(Civil)/3402/2024 in WP(C)/4557/2017</p>	<p>MANOJ KUMAR Versus ASSAM INDUSTRIAL INFRASTRACUTURE DEVELOPMENT CORPORATION and 3 ORS.</p>	<p>MR.S S SHARMA MS.L SHARMA</p>	<p>MR G N SAHEWALLA MR. S CHAMARIA</p>
6	<p>WP(C)/7904/2017</p>	<p>ERIS LIFESCIENCES LTD. Versus THE UNION OF INDIA and ANR.</p>	<p>MR.D BARUAH MS.N UPADHYAY</p>	<p>MR. R K D CHOUDHURY (DEPUTY SOLICITOR GENERAL OF INDIA) ASSTT.S.G.I.</p>
7	<p>WP(C)/2739/2019 WP(C) 4649/13 (D/O)</p>	<p>JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.</p>	<p>DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA</p>	<p>SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI</p>
8	<p>WITH WP(C)/2413/2019</p>	<p>KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.</p>	<p>DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA</p>	<p>SC, FINANCE AND TAXATION MR. P DAS MR A KALITA MR. B GOGOI MR G DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI</p>
9	<p>WITH WP(C)/2416/2019</p>	<p>SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.</p>	<p>DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA</p>	<p>SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI</p>
10	<p>WITH WP(C)/2419/2019</p>	<p>SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.</p>	<p>DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA</p>	<p>SC, FINANCE AND TAXATION MR. P DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI</p>
11	<p>WITH WP(C)/2420/2019</p>	<p>SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.</p>	<p>DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA</p>	<p>SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI</p>
12	<p>WITH WP(C)/2423/2019</p>	<p>JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.</p>	<p>DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA</p>	<p>SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI</p>
13	<p>WITH WP(C)/2424/2019</p>	<p>PARASNATH COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>DR. A SARAF MR. P DAS MR. P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA</p>	<p>SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI</p>

14	WITH WP(C)/2426/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
15	WITH WP(C)/2429/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
16	WITH WP(C)/2437/2019	JAGATI COKES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
17	WITH WP(C)/2438/2019	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
18	WITH WP(C)/2696/2019	SKJ COKE INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
19	WP(C)/2703/2020	M/S DUDHNATH CRUSHER UNIT Versus STATE OF ASSAM AND 2 ORS.	DR B P TODI MS P AGARWAL	SC, FINANCE AND TAXATION
20	WP(C)/2737/2020	BHABENDRA MANDAL @ BHABEN MANDAL AND 45 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	GA, ASSAM SC, REVENUE
21	WP(C)/2792/2020	JASHODA KUMARI AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K BORAH MS M S CHOUDHURY	GA, ASSAM SC, GAD SC, REVENUE
22	WP(C)/3717/2020	M/S MIZORAM ISPAT INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I. GA, MIZORAM
23	WP(C)/4358/2020	MAHENDRA SINGH CHOUHAN Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi MS F N ZAMAN	GA, ASSAM SC, REVENUE
24	WP(C)/1170/2022	NIHARENDU BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA P AGARWAL	MR S DUTTA (r-2) GA, ASSAM MR. S DUTTA (r-2)
25	WP(C)/1929/2022	BISWAJIT DEB Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. S CHETIA (r-2,3) ASSTT.S.G.I.

26	WP(C)/2266/2022 FIXED	SAILENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUE	GA, ASSAM MR R DHAR, SC, WPT & BC SC, FINANCE
27	WP(C)/5273/2022 FIXED	ABU SHEIKH @ ABU SHAMA CHOUDHURY AND 38 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR R A AHMED	GA, ASSAM SC, REVENUE
28	WP(C)/5601/2022	NUR ISLAM AND 16 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
29	WP(C)/8431/2022	M/S D D WIRE NETTING Versus THE STATE OF ASSAM AND 5 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. R BORPUJARI, SC, FINANCE DEPTT. (R-6) SC, WATER RESOURCE
30	WP(C)/880/2023	AARHI TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MR. P MAHANTA MR. R B GOHAIN S K DAS	SC, AGRI. DEPARTMENT
31	WP(C)/915/2023	RUMA DEY BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	GA, ASSAM MR. B J MUKHERJEE (R9-R11) MR. H BURAGOHAIN (R9-R11) SC, TRANSPORT SC, I O C SC, OIL
32	WP(C)/926/2023	M/S PRAGATI HOSPITAL AND RESEARCH CENTRE Versus THE DISTRICT MAGISTRATE, SIVASAGAR AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, HEALTH
33	WP(C)/994/2023	M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
34	WP(C)/996/2023	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
35	WP(C)/1095/2023	TAPAN CH PAUL AND 100 ORS Versus THE MISSION DIRECTOR CUM JOINT SECRETARY (RE) AND 7 ORS	MR. R P SARMAH M. RAHMAN MS S P CHETRY	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, REVENUE
36	WP(C)/1977/2023	PANNA LAL DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRAVARTY MS. A LALA MR K K MEDHI	GA, ASSAM SC, FINANCE SC, REVENUE
37	WP(C)/1995/2023	PRADIP TIBREWAL AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A DHAR MS. D GHOSH	MR. B DEKA DY.S.G.I.
38	WP(C)/2067/2023	MANJIT BAYAN AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T R SARMA MR. T K MISRA MR. A K ROY	GA, ASSAM MR G J SAIKIA (r-4) MR. K R BOROOAH (r-4) MR S DAS (r-4) SC, REVENUE
39	WP(C)/2077/2023	SMTI. PURABI RAJKHOWA MEDHI Versus THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND 3 ORS	MR DEBA SARMAH MS N SHYAM	MR. B SHARMA (R-1 to 3) MR. H DAS (R-1 to 3) SC, HUDCO. SC, AGRI. DEPARTMENT
40	WP(C)/3673/2023	DEVI DUJ DAHAL Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR P NAYAK (R-2 & R-4) MS. S CHUTIA (R-2 & R-4) MS. M BARMAN (R-1, R-3, R-5 & R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
41	WP(C)/4181/2023	ARUN SUTRADHAR AND 2 ORS Versus UNION OF INDIA AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM MR H GUPTA DY.S.G.I. SC, REVENUE

42	WITH WP(C)/4227/2023	BISWAJIT DUTTA Versus UNION OF INDIA AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM MR H GUPTA DY.S.G.I. SC, REVENUE
43	WITH WP(C)/4333/2023	SANKAR SAHA AND ANR Versus UNION OF INDIA AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM MR H GUPTA DY.S.G.I. SC, REVENUE
44	WITH WP(C)/4427/2023	SUNIL DEBNATH Versus UNION OF INDIA AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM MR H GUPTA DY.S.G.I. SC, REVENUE
45	WITH WP(C)/7214/2023	NIRANJAN PODDAR AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN	GA, ASSAM SC, REVENUE
46	WP(C)/4294/2023	MOTOR TRANSPORT KARMI UNION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. S C BISWAS (R-6) MS. U NANDA (R-6) MS. J GHOSH(R-6) SC, TRANSPORT
47	WP(C)/5731/2023	KAMALESWAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
48	WITH WP(C)/5706/2023	HEMA RAM NATH @ HEM NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
49	WITH WP(C)/5711/2023	BALORAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. P P BARUAH MRS. S BORPATRA GOHAIN MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
50	WITH WP(C)/5732/2023	SUMITRA BHATTA Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
51	WITH WP(C)/5733/2023	BIREN NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
52	WP(C)/6342/2023	MOMATAJ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
53	WP(C)/4895/2024 FIXED	ARMAAN KUMAR MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
ORDERS				
54	Cont.Cas(C)/624/2017	M/S. GREEN VIEW ENTERPRISE Versus MR. DEEPAK KUMAR HANDIQUE, ACS	MS.R BARUAH MS.M CHATTERJEE MSK KALITA MS.M ACHARYYA MS.U CHAKRABORTY	MR D DEKA (R2)
55	WP(C)/4941/2017	LANKESWAR DAS and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.T CHUTIA	GA, ASSAM MR.M BISWAS(R-4) MR.D TIWARI(R-4)
56	WP(C)/8014/2017	RAFIQUL ISLAM and 6 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.M TALUKDAR MR.S ISLAM MR.A CHOUDHURY MR.N I KHAN	DR.B AHMED(R1, 2 & 4.) GA, ASSAM(R-3) MR. S K TALUKDAR (R5 & 7-16) MR. A B T HAQUE (R17)
57	Cont.Cas(C)/146/2018	MAHENDREA SAIKIA Versus MONOJ KUMAR DEKA, I.A.S AND ORS.	MR. S BORA MS J RAJKUMARI	MS. P BASFORE (R1 AND 2)

58	Cont.Cas(C)/577/2018	M/S. GREEN VIEW ENTERPRISE Versus RAKESH KUMAR, IAS AND 3 ORS.	MS. M CHATTERJEE MS. K KALITA MRS U CHAKRABORTY	MR. N UPADHAYAY
59	WP(C)/2677/2018	NAKUL CHANDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR D K MEDHI MR P K SINGH	GA, ASSAM MR. P MEDHI MR. G C BORAH MS. N DEVI
60	WP(C)/6212/2018	NITASHA DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
WITH				
61	WP(C)/3528/2019	BIPASHA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	GA, ASSAM
62	Cont.Cas(C)/279/2020	TAMION BRAHMA Versus AVINASH JOSHI AND ANR.	MS C MEDHI MR. S NATH	MR. D SAIKIA(R2) MR. S BORA(R2)
63	Cont.Cas(C)/426/2020	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA
WITH				
64	WP(C)/1795/2019	SMT. BIMALA DEVI SAHEWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)
WITH				
I.A.(Civil)/1780/2019 in WP(C)/1795/2019		KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA AND 3 ORS	MR H BURAGOHAIN MR. A C BURAGOHAIN	GA, ASSAM MR. A CHETIA MD. ASLAM
65	Cont.Cas(C)/692/2023 FIXED	SMTI. PANIJAN DAS Versus GYANENDRA DEV TRIPATHI, IAS	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1)
66	WP(C)/3922/2023 WITH OFFICE NOTE, FIXED	HATORKHI HAZOARY Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. R SARMA MR. S DAS	GA, ASSAM SC, BTC SC, FINANCE
67	WP(C)/5269/2023	PRIYANKA PRASAD Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (R3) MR. D J DAS (R-1) DY.S.G.I.
WITH				
68	WP(C)/4183/2023	NABAL KUMAR JHA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (r-3) DY.S.G.I.
69	Cont.Cas(C)/376/2024	KARRI BABU RAO AND ANR Versus MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	MR. D SAIKIA MR. S BORA MR. S BORA SC, GMC
70	WP(C)/3435/2024	ROFIQUL ISLAM MONDAL Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR. M HUSSAIN MR M KHAN MR A.K. MOLLAH	SC, PNB
71	WP(C)/5040/2024 FIXED	UTPALA SHARMA Versus ADITYA BIRLA HEALTH INSURANCE COMPANY LIMITED AND ANR	MS. M DEV MS P DEB MS N DEB MR R SINGH	

HEARING

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3658/2024	IMDADUL HOQUE @ AMADUL HAQUE Versus THE STATE OF ASSAM	MR. M A CHOUDHURY U U KHAN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1737/2024 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	KUMARJIT DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024

22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./207/2021 WITH LCR 1 FILE	RAISUDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. T HUSSAIN (R-2) MS. M BEGUM (R-2) PP, ASSAM
2	CRP(IO)/29/2022	BIDHAN PAUL AND 2 ORS Versus JAGADISH PAUL AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR F U BARBHUIYA MR F U BARBHUIYA MS S DAS (r-1,2) MS S DAS (r-1,2)
3	CRP(IO)/229/2022	BHONMAI BORAH Versus MAINA DAS BORAH AND ANR	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	MR. S NEOG (R1) MS. S G BARUAH (R1) MR. B BORGHAIN (R1) MR B SAIKIA (R1)
4	Crl.Pet./1025/2022 WITH LCR 1 FILE	BIPUL KALITA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	MR. JYOTIRMOY ROY (r-2) MR. R HAZARIKA (r-2) MR T MEELEE (r-2) MR D DAS (r-2) MS E NATH (r-2) PP, ASSAM
5	Crl.Rev.P./539/2023 WITH LCR 5 FILES	PAPU KONCH Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MS R KALITA	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA
6	Crl.Pet./1357/2023 WITH LCR 2 FILES	MUKH LAL SAHU AND 3 ORS Versus SEEMA SHAH AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	MS. P BHATTACHARYA MR. A BORUA PP, ASSAM
7	CRP/108/2024	MD. EJAJ AHMED Versus SMTI. ANJU ARA BEGUM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	
8	Crl.Pet./195/2024 WITH LCR 2 FILES	ASHADUZ ZAMAN Versus MUSTAFA HUSSAIN	MR D K MEDHI P BORUAH	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY
9	CRP(IO)/408/2024 FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS Versus ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P S DEKA (R-1) MR. B K BHAGAWATI(R-1) MR B S DEKA(R-1)

10	WITH CRP(IO)/222/2024	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
11	Crl.Pet./474/2024 WITH LCR 1 FILE	SHAMIM AHMED @ MUNNA Versus NAZAM UDDIN	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MS. R CHOUDHURY MS. B. HAZARIKA MR. Z. HUSSAIN
12	MACApp./608/2024	PUTUMONI HANDIQUE BORAH AND 2 ORS Versus MINTU CHAMUAH AND 2 ORS	MR. R SARMA MS. J TAMULI	SC, HEALTH
13	MACApp./609/2024 CAVT. NO.09242/024,	UNITED INDIA INSURANCE COMPANY LIMITED Versus MST. FARJINA BEGUM AND 2 ORS.	MR T KALITA	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/3649/2024 in MACApp./609/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MST. FARJINA BEGUM AND 2 ORS.	MR T KALITA	MR D MONDAL FOR CAVEATOR
14	MACApp./611/2024	UNITED INDIA INSURANCE COMPANY LTD Versus DULAL RAUTIA AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3665/2024 in MACApp./611/2024	UNITED INDIA INSURANCE COMPANY LTD Versus DULAL RAUTIA AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
15	MACApp./612/2024	UNITED INIDIA INSURANCE COMPANY LTD Versus RASHID ALI AND 4 ORS	MR T KALITA J KOTOKY MR. A KAKATI	
	WITH I.A.(Civil)/3685/2024 in MACApp./612/2024	UNITED INIDIA INSURANCE COMPANY LTD Versus RASHID ALI AND 4 ORS	MR T KALITA J KOTOKY MR. A KAKATI	
16	MACApp./613/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SHAHERA KHATUN @ SAHERA KHATUN AND 2 ORS	MR T KALITA J KOTOKY MR. A KAKATI	
	WITH I.A.(Civil)/3687/2024 in MACApp./613/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SHAHERA KHATUN @ SAHERA KHATUN AND 2 ORS	MR T KALITA J KOTOKY MR. A KAKATI	
17	MACApp./614/2024	UNITED INDIA INSURANCE COMPANY LTD Versus POMPI SAIKIA AND 3 ORS	MR T KALITA J KOTOKY MR. A KAKATI	
18	MACApp./615/2024	HABIBUR RAHMAN AND ANR Versus JAYANTI HANDIQUE	MR. A SATTAR G IMTIAZ	
	WITH I.A.(Civil)/3690/2024 in MACApp./615/2024	HABIBUR RAHMAN AND ANR Versus JAYANTI HANDIQUE	MR. A SATTAR G IMTIAZ	
ORDERS				
19	CRP/217/2012 CAVT. NO. 534/2012	AGARWAL TEA COMPANY Versus ON THE DEATH OF SAIENDRA KUMAR SAIKIA, HIS LEGAL HEIRS and ORS	MR.K AGARWAL MR.N DEKA MR.M CHETIA MR.D DEKA MISSS G BAJAJ	MR.C BARUAH MR.P J SAIKIA MR.D BARUAH MR.A K GUPTA MR.B BARUAH MS.J BEGUM FOR CAVEATOR

20	CRP/254/2014 CAVT. NO. 786/14 WITH LCR	MANIK CHAND PATOWA Versus SEKHAR ROY and 5 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR. T ROY (R1-R5) MS. B SARKAR (R1-R5) MR.S DEY MR P BHATTACHARJYA (R1) FOR CAVEATOR MR.P SEN
21	CRP/39/2016 FIXED	LAXMIPAT JAIN DUGGAR Versus ON THE DEATH OF GAURI SHANKAR AGARWAL HIS LEGAL HEIRS NAMELY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.P JAIN MR.R C SANCHATI MRS SANCHETI	MS.S SARMA(R-3) MR.A KABRA(R-3)
22	LA.App./14/2017 FIXED, WITH LCR	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA MR. R DUBEY
23	WITH LA.App./15/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
24	WITH LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. R DUBEY MR. P K BORAH MR. D NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI
25	WITH I.A.(Civil)/922/2019 in LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. P K BORAH MR. S BARTHAKUR	SC, REVENUE
25	WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
26	WITH LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MS.N S THAKURIA MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM
27	WITH LA.App./21/2018	AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS..N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MRN ANIX SINGH	GA, ASSAM MS. M D CHOWDHURY

28	WITH LA.App./22/2018	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM MRS M D CHOWDHURY
29	WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY
30	WITH LA.App./53/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MS. N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. N ANIX SINGH	GA, ASSAM
	WITH I.A.(Civil)/4108/2018 in LA.App./53/2018	AIRPORT AUTHORITY OF INDIA Versus UPEN DAS and 4 ORS.	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS. M D CHOUDHURY
31	WITH LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2)
	WITH I.A.(Civil)/2034/2019 in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. P K BORAH MR. S BORTHAKUR	SC, REVENUE
32	WITH LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R DUBEY MR. R KALITA MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/4252/2018 in LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE
33	WITH LA.App./15/2019	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN	MRS M D CHOWDHURY MS. R K SAINI
34	WITH LA.App./2/2020	AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN	

35	WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
36	WITH LA.App./1/2023	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. T R GOGOI MR.S BORTHAKUR	MRS M D CHOWDHURY MR. R DUBEY MS. N BORDOLOI MS. R K SAINI MR A BHATTACHARYA
37	CRP/43/2017	M/S. CHANDMARI TEA CO. PVT. LTD. Versus JANO MURA and 8 ORS.	MR.G N SAHEWALLA MS.B SARMA MR.A CHETIA MS.D SWAMI MD.ASLAM	MR.N J DUTTA(R- 5&6) MR.K D SARMA(R- 5&6)
38	MACApp./500/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SRI SIVA RANJAN BORUAH @ SIBA RANJAN BORUAH and 3 ORS	MR P BORTHAKUR MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.N BHATRA MRG JALAN
39	MACApp./414/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI SUKPATI NUNIA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
40	I.A.(Civil)/3043/2018 B/O in MACApp./754/2018	THE ORIENTALINSURANCE CO. LTD Versus NUR ALI AND 3 ORS	MR. S K GOSWAMI MR A KALITA	MR. A J SAIKIA (R-4) MR. S RAHMAN (r-1) MR. S ISLAM MR A HAWARI MR G S BORO (R-4) MR A N IQBAL (r-1)
	WITH MACApp./754/2018	THE ORIENTALINSURANCE CO. LTD Versus NUR ALI AND 3 ORS	MR. S K GOSWAMI MR A KALITA	
41	CRP(IO)/115/2019	NAZMINA KHATUN Versus AMIT GUPTA AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA
42	MACApp./364/2019 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD., Versus HAFIZ SAYED HASAN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D CHAKRABORTY MR. M AHMED
	WITH I.A.(Civil)/2305/2019 in MACApp./364/2019	UNITED INDIA INSURANCE COMPANY LTD., Versus HAFIZ SAYED HASAN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
43	MACApp./10/2020 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SRI PRADIP PAUL CHOUDHURY AND 6 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P BORA MR D BHUYAN	MR. P HAZARIKA MR. H S BORAH
44	WITH MACApp./662/2017	UNITED INDIA INSURANCE CO. LTD Versus SMT SANTANA SINHA and 3 ORS	MR.K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MR S S DEY (R2) MR. M H RAJBARBHUIYAN (R1) MR. M NATH (R2) MR. P HAZARIKA (R3) MR. A BHATTACHARJEE (R2) MR. H S BORAH (R3) MR D SAIKIA (R3) MS. S RASUL (R1)

45	WITH MACApp./199/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMT. KAJALI GHOSH and 6 ORS,	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. A BORA MS P HUJURI MS. A SAIKIA	MR S S DEY (R5) MR. M H RAJBARBHUIYAN (R1-R4) MR. M NATH (R5) MR. P HAZARIKA (R6) MR. A BHATTACHARJEE (R5) MR. H S BORAH (R6) MR D SAIKIA (R6) MR. D J KAPIL (R5) MS. S RASUL (R1-R4)
46	MACApp./34/2020 WITH LCR, B/O	SMTI RAJKUMARI CHOUDHURY Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. B C DEKA MR. S BANIK A N HUSSAIN MS S BORA	MR. K K BHATTA MR. R C PAUL (r-2) MS JONA TALUKDAR MS R DEVI
47	CRP(IO)/59/2020	LALMANI LASKAR Versus SUNITA NUNIA AND 2 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR	
48	CRP(IO)/107/2020	SAJJAD JWAHIR AND ANR. Versus ARUPAM H. JWAHIR AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A F N U MOLLAH MR. B D DEKA MD H R AHMED MR. M DAS N CHAUDHURY
49	I.A.(Civil)/1218/2020 in CRP/3767/2020	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD.	MR J C GAUR MS. M GAUR MS. A JAIN	
	WITH CRP/3767/2020 (Filing Number)	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD. (H)		
50	Tr.P.(C)/126/2022	NUR NEHAR BEGUM Versus ILIASUR RAHMAN	MR. DILIP DEY	
51	I.A.(Civil)/3449/2022 in CRP/12921/2022	MD. HAZRAT ALI Versus SAURANGSHU CHAKRAVARTY AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	MR. B J MUKHERJEE (r1, r2) MS R SAHA (r1, r2)
	WITH CRP/12921/2022 (Filing Number)	MD. HAZRAT ALI Versus SAURANGSHU CHAKRAVARTY AND 3 ORS (A)	MR. M A SHEIKH	
52	Tr.P.(C)/2/2023	SUSHMITA DEBNATH AND ANR. Versus GANESH DEBNATH	MR. B J MUKHERJEE MS R SAHA	
53	CRP(IO)/90/2023	PRASHMONI SINHA AND 4 ORS Versus SMTI. DULUMONI SINHA AND ANR	MR. P SARMAH MR B SINHA MR. S UPADHAY MR. M SHARMA	MR. K SARMA (r-1) MR. S BORUAH (r-1)
54	Tr.P.(C)/112/2023	LEENA MONI HAZARIKA Versus BIKI CHETRY	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM
55	CRP(IO)/159/2023	SMTI MAYA SAHA AND 3 ORS Versus SHUSANTO KR SAHA AND ANR	MR. A DHAR MISS S ROY MD F FARIDI	MR. R K JAIN (R-1) MR. R K JAIN (R-1) TULIKA BORAH(R-1) TULIKA BORAH(R-1)
56	CRP(IO)/287/2023	M AKENDRA SINGH Versus SMT. MONIKA KOCH AND 2 ORS.	MR. P J BARMAN MS R TADO	MR B SHARMA (r-1,2) MR S SHARMA (r-1,2)
57	Tr.P.(C)/20/2024	RAMISA BEGUM @ ROMISA BEGUM AND ANR. Versus ANJUMA BEGUM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR S C DAS P BURAGOHAIN MR. C. SHIL

58	Tr.P.(C)/47/2024	ARPITA MITRA MAZUMDER Versus SUBRATA MAZUMDER	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	DR G J SHARMA MR S NATH
59	CRP(IO)/179/2024	PABAN HAZARIKA AND 9 ORS Versus PARISHMITA HAZARIKA AND 2 ORS	MR. A BISWAS MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	
60	CRP(IO)/273/2024 WITH ADMINISTRATIVE ORDER OF HCJ, FIXED	MD. KADIRUZ ZAMAN ZINNA AND 2 ORS Versus MD. NURUZAMAN KABIR AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS
	WITH I.A.(Civil)/3224/2024 in CRP(IO)/273/2024	MD. NURUZAMAN KABIR AND 2 ORS Versus MD. KADIRUZ ZAMAN ZINNA AND 2 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR A C SARMAH
61	CRP(IO)/331/2024 B/O	MANGAL SARKAR Versus MADAN SARKAR	A I AHMED MR. A.I. AHMED MS B DEVI MR P SAH	MR. S P CHOUDHURY MS B DEVI
62	CRP(IO)/369/2024	THE CHIEF EXECUTIVE OFFICER GTL INFRASTRUCTURE LIMITED AND ANR Versus MD. SAMIQUH HUSSAIN	R SARMAH MS M KAKOTY	MR. S K TALUKDAR MS. S T BOKTH T R OVUNG
63	MACApp./376/2024 B/O	THE ORIENTAL INSURANCE CO LTD Versus GITA DEVI AND 2 ORS A	MR. S K GOSWAMI MR. R SHARMA	MR A SHARMA (R-1)
64	Crl.Rev.P./450/2024	BRIJ SHARMA DHITAL Versus THE STATE OF ASSAM AND ANR	MR S SARMAH	PP, ASSAM
65	I.A.(Civil)/760/2024 B/O in MACApp./15867/2023 WITH MACApp./15867/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MAZADUL KHAN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R Deka (R-1) S I AKAND(R-1)
66	I.A.(Civil)/3016/2024 WITH LCR, B/O in MACApp./274/2023 WITH MACApp./274/2023	ORIENTAL INSURANCE COMPANY LTD Versus MAZADUL KHAN AND 2 ORS. F ANITA DEY Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS E	MS. R D MOZUMDAR A G CHOUDHURY	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA
67	I.A.(Civil)/3627/2024 B/O in MACApp./4852/2020 WITH MACApp./4852/2020 (Filing Number) WITH I.A.(Civil)/1276/2021	THE ORIENTAL INSURANCE CO. LTD. Versus ANITA DEY AND 2 ORS. ANIMUL ISLAM Versus SUSHILA DEVI SHARMA AND 2 ORS ANIMUL ISLAM Versus SMTI SUSHILA DEVI SHARMA AND 2 ORS (B) ANIMUL ISLAM Versus SUSHILA DEVI SHARMA AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA MRS. S ROY MRS. S ROY MS I DAS	A G CHOUDHURY (r-1) MS. M CHOUDHURY MR. S DUTTA (R-3) MS. M CHOUDHURY (R-3) MS C BORAH (R-3)

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024
8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,2nd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7876/2022 PART-HEARD, FIXED	BASANTA KUMAR HALOI Versus THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, TRANSPORT SC, A S T C SC, FINANCE
ORDERS				
2	WP(C)/659/2024 CAVT. NO.14162/023,	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
3	WITH WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
	WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC

LEAVE NOTE OF ADVOCATES FOR 02/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MS S DAS	22-11-2024	To	02-12-2024

8)	MR S SARMA	22-11-2024	To	15-02-2025
9)	MR J DAS	28-11-2024	To	31-12-2024
10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
11)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
12)	MS. D SAIKIA	04-12-2024	To	10-01-2025
13)	MR R GOENKA	28-11-2024	To	06-12-2024
14)	MR A GOENKA	28-11-2024	To	06-12-2024
15)	MR. T ROY	03-12-2024	To	06-12-2024
16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
23)	MRS. A GAYAN	02-12-2024	To	06-12-2024
24)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024